

IN THE HIGH COURT OF ORISSA, CUTTACK
Institution of Applications for issue of Certified Copies.

Date : 13.03.2023

SL No.	C.A.No.	Date of Applicati on	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Docume nt	Dealin g Sectio n	Seat
1	28884/20 23	13.03.2023	WP (C) - 5619/202 3	T.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2023-03- 09			(Seat No-)
2	28885/20 23	13.03.2023	WP (C) - 5625/202 3	TAPAN SWAIN	C.O.	COURT NO. 1	Order Dtd. 2023-03- 09			(Seat No-)
3	28886/20 23	13.03.2023	WP (C) - 6473/202 3	SHARMISTHA SAMAL	C.O.	COURT NO. 1	Order Dtd. 2023-03- 09			(Seat No-)
4	28887/20 23	13.03.2023	WP (C) - 6474/202 3	SHARMISTHA SAMAL	C.O.	COURT NO. 1	Order Dtd. 2023-03- 09			(Seat No-)
5	28888/20 23	13.03.2023	WP (C) - 6475/202 3	SHARMISTHA SAMAL	C.O.	COURT NO. 1	Order Dtd. 2023-03- 09			(Seat No-)
6	28889/20 23	13.03.2023	WP (C) - 6477/202 3	SHARMISTHA SAMAL	C.O.	COURT NO. 1	Order Dtd. 2023-03- 09			(Seat No-)
7	28890/20 23	13.03.2023	WP (C) - 6479/202 3	SHARMISTHA SAMAL	C.O.	COURT NO. 1	Order Dtd. 2023-03- 09			(Seat No-)
8	28891/20 23	13.03.2023	RSA- 387/2022	PRAFULLA CH. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2023-02- 28			(Seat No-)
9	28892/20 23	13.03.2023	WP (C) - 6481/202 3	SHARMISTHA SAMAL	C.O.	COURT NO. 7	Order Dtd. 2023-03- 09			(Seat No-)
10	28893/20 23	13.03.2023	WP (C) - 6483/202	SHARMISTHA SAMAL	C.O.	COURT NO. 7	Order Dtd.			(Seat No-)

			3				2023-03-09			
11	28894/2023	13.03.2023	WP (C) - 6485/2023	SHARMISTHA SAMAL	C.O.	COURT NO. 7	Order Dtd. 2023-03-09			(Seat No-)
12	28895/2023	13.03.2023	WP (C) - 6486/2023	SHARMISTHA SAMAL	C.O.	COURT NO. 7	Order Dtd. 2023-03-09			(Seat No-)
13	28896/2023	13.03.2023	ABLAPL-2135/2023	J. R. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2023-03-10			(Seat No-)
14	28897/2023	13.03.2023	ABLAPL-2134/2023	B. N. SAHU	C.O.	COURT NO. 2	Order Dtd. 2023-03-10			(Seat No-)
15	28898/2023	13.03.2023	WP (C) - 6488/2023	SHARMISTHA SAMAL	C.O.	COURT NO. 2	Order Dtd. 2023-03-09			(Seat No-)
16	28899/2023	13.03.2023	WP (C) - 6489/2023	SHARMISTHA SAMAL	C.O.	COURT NO. 2	Order Dtd. 2023-03-09			(Seat No-)
17	28900/2023	13.03.2023	WP (C) - 6439/2023	B.K.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2023-03-09			(Seat No-)
18	28901/2023	13.03.2023	ABLAPL-2128/2022	BHARAT BEHERA	C.O.	COURT NO. 5	Order Dtd. 2022-03-15			(Seat No-)
19	28902/2023	13.03.2023	WP (C) - 6120/2023	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-03-09			(Seat No-)
20	28903/2023	13.03.2023	ABLAPL-2127/2023	P. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-03-10			(Seat No-)
21	28904/2023	13.03.2023	WP (C) - 6549/2023	C.R KAR	C.O.	COURT NO. 1	Order Dtd. 2023-03-09			(Seat No-)
22	28905/2023	13.03.2023	WP (C) - 5636/2023	N. PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2023-03-09			(Seat No-)
23	28906/2023	13.03.2023	ABLAPL-	MANAS	C.O.	COURT	Order			(Seat

	23		2119/2023	RANJAN SAHOO		NO. 2	Dtd. 2023-03-10			No-)
24	28907/2023	13.03.2023	ABLAPL-2115/2023	P. K. LENKA	C.O.	COURT NO. 2	Order Dtd. 2023-03-10			(Seat No-)
25	28908/2023	13.03.2023	ABLAPL-2114/2023	JYOTI RANJAN NAYAK	C.O.	COURT NO. 2	Order Dtd. 2023-03-10			(Seat No-)
26	28909/2023	13.03.2023	ABLAPL-2113/2023	A. K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2023-03-10			(Seat No-)
27	28910/2023	13.03.2023	WP (C) - 6094/2023	D.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-03-09			(Seat No-)
28	28911/2023	13.03.2023	ABLAPL-2110/2023	NIRANJAN MALLICK	C.O.	COURT NO. 2	Order Dtd. 2023-04-04			(Seat No-)
29	28912/2023	13.03.2023	WP (C) - 6426/2023	C.R.KAR	C.O.	COURT NO. 1	Order Dtd. 2023-03-09			(Seat No-)
30	28913/2023	13.03.2023	ABLAPL-2109/2023	NIRANJAN MALLICK	C.O.	COURT NO. 2	Order Dtd. 2023-03-10			(Seat No-)
31	28914/2023	13.03.2023	ABLAPL-2107/2023	SANGRAM RATH	C.O.	COURT NO. 2	Order Dtd. 2023-03-10			(Seat No-)
32	28915/2023	13.03.2023	ABLAPL-2105/2023	M. N. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-03-10			(Seat No-)
33	28916/2023	13.03.2023	ABLAPL-2103/2023	JYOTI RANJAN SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-03-10			(Seat No-)
34	28917/2023	13.03.2023	ABLAPL-2102/2023	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2	Order Dtd. 2023-03-10			(Seat No-)
35	28918/2023	13.03.2023	WP (C) - 6315/2023	SANTOSH KUMAR ROUT	C.O.	COURT NO. 1	Order Dtd. 2023-03-09			(Seat No-)

36	28919/2023	13.03.2023	WP (C) - 6179/2023	TAPAN SWAIN	C.O.	COURT NO. 1	Order Dtd. 2023-03-09			(Seat No-)
37	28920/2023	13.03.2023	CRP-10/2023	T. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-09			(Seat No-)
38	28921/2023	13.03.2023	WP (C) - 6893/2023	A.K. SAA	C.O.	COURT NO. 1	Order Dtd. 2023-03-09			(Seat No-)
39	28922/2023	13.03.2023	WP (C) - 37123/2022	H.K. DAS	C.O.	COURT NO. 1	Order Dtd. 2023-03-06			(Seat No-)
40	28923/2023	13.03.2023	RSA-442/2014	P.K.MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2023-02-28			(Seat No-)
41	28924/2023	13.03.2023	WP (C) - 5908/2023	R.R.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-10			(Seat No-)
42	28925/2023	13.03.2023	ABLAPL-16120/2022	R DAS	GENERAL		Order Dtd. 2022-12-22			(Seat No-)
43	28926/2023	13.03.2023	WP (C) - 5771/2023	R.R.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-10			(Seat No-)
44	28927/2023	13.03.2023	WP (C) - 5799/2023	P.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-10			(Seat No-)
45	28928/2023	13.03.2023	WP (C) - 31697/2022	P.K.MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-10			(Seat No-)
46	28929/2023	13.03.2023	WP (C) - 31697/2022	S.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-10			(Seat No-)
47	28930/2023	13.03.2023	ABLAPL-2100/2023	SANJAY KUMAR BEHERA	C.O.	COURT NO. 2	Order Dtd. 2023-03-10		BAIL-2 (CRMINAL MISC-2)	(Seat No-11)
48	28931/2023	13.03.2023	WPC (OAPC) - 320/2012	R K DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-			(Seat No-11)

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49	28932/2023	13.03.2023	WPC (OAC) - 1953/2009	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-09			(Seat No-11)
50	28933/2023	13.03.2023	WP (C) - 5687/2023	D.K.JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-03-09		WRIT BRANCH (DIVISION ON BENCH-1)	(Seat No-106)
51	28934/2023	13.03.2023	WPC (OAC) - 1494/2009	B.CH. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-09			(Seat No-106)
52	28935/2023	13.03.2023	WP (C) - 1852/2010	R.K.MOHAPATRA	C.O.	COURT NO. 16	Order Dtd. 2023-03-09			(Seat No-106)
53	28936/2023	13.03.2023	WPC (OAC) - 353/2009	MISS SIVA MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-09			(Seat No-106)
54	28937/2023	13.03.2023	WP (C) - 1852/2010	P.K.PATRI	C.O.	COURT NO. 16	Order Dtd. 2023-03-09			(Seat No-106)
55	28938/2023	13.03.2023	CONTC-1465/2023	UMAKANTA CHHOTRAY	C.O.	COURT NO. 1	Order Dtd. 2023-03-10			(Seat No-106)
56	28939/2023	13.03.2023	ABLAPL-2099/2023	M. N. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-03-10		BAIL-2 (CRIMINAL MISC-2)	(Seat No-11)
57	28940/2023	13.03.2023	WP (C) - 6837/2023	MANORANJAN NAYAK	C.O.	COURT NO. 2	Order Dtd. 2023-03-10			(Seat No-11)
58	28941/2023	13.03.2023	WP (C) - 7121/2023	KARMA DAS	C.O.	COURT NO. 1	Order Dtd. 2023-03-10			(Seat No-11)
59	28942/2023	13.03.2023	WP (C) - 6786/2023	DR.PURUSOTTAM CHULI	C.O.	COURT NO. 1	Order Dtd. 2023-03-10			(Seat No-11)
60	28943/2023	13.03.2023	WP (C) - 15843/2017	M.R. SAHOO	GENERAL		Order Dtd. 2022-08-01			(Seat No-11)

61	28944/2023	13.03.2023	WP (C) - 6787/2023	DR. PURUSOTTAM CHULI	C.O.		Order Dtd. 2023-03-10			(Seat No-11)
62	28945/2023	13.03.2023	WP (C) - 8169/2015	M.R. SAHOO	GENERAL		Order Dtd. 2022-08-01			(Seat No-11)
63	28946/2023	13.03.2023	ABLAPL-2093/2023	H. N. MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2023-03-10			(Seat No-11)
64	28947/2023	13.03.2023	WP (C) - 7113/2023	K P BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-03-10			(Seat No-11)
65	28948/2023	13.03.2023	WP (C) - 15763/2021	M.R. SAHOO	GENERAL		Order Dtd. 2021-07-16			(Seat No-11)
66	28949/2023	13.03.2023	ABLAPL-2093/2023	PRASANJIT BEHERA	C.O.	COURT NO. 2	Order Dtd. 2023-03-10			(Seat No-11)
67	28950/2023	13.03.2023	WP (C) - 7113/2023	A K SAA	C.O.	COURT NO. 1	Order Dtd. 2023-03-10			(Seat No-11)
68	28951/2023	13.03.2023	ABLAPL-2089/2023	RABI NARAYAN BEHERA	C.O.	COURT NO. 2	Order Dtd. 2023-03-10			(Seat No-11)
69	28952/2023	13.03.2023	WP (C) - 5770/2021	R.R.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-08-09			(Seat No-11)
70	28953/2023	13.03.2023	WP (C) - 18118/2009	M.K. SWAIN	C.O.	IN CHAMBERS	Order Dtd. 2023-03-09		WRIT BRANCH (DIVISION ON BENCH)	(Seat No-121)
71	28954/2023	13.03.2023	WP (C) - 6267/2023	C.R. KAR	C.O.	IN CHAMBERS	Order Dtd. 2023-03-10			(Seat No-121)
72	28955/2023	13.03.2023	ABLAPL-2086/2023	A. K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2023-04-03		BAIL-2 (CRIMINAL MISC-2)	(Seat No-11)
73	28956/2023	13.03.2023	WP (C) - 33914/20	B.K. DALAI	C.O.	COURT NO. 3	Order Dtd.			(Seat No-11)

			22				2023-03-10			
74	28957/2023	13.03.2023	WP (C) - 6265/2023	C.R. KAR	C.O.	COURT NO. 1	Order Dtd. 2023-03-10			(Seat No-11)
75	28958/2023	13.03.2023	ABLAPL-2084/2023	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2	Order Dtd. 2023-03-10			(Seat No-11)
76	28959/2023	13.03.2023	WP (C) - 7007/2023	TATHAGATA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-03-10			(Seat No-11)
77	28960/2023	13.03.2023	ABLAPL-2082/2023	M. N. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-03-10			(Seat No-11)
78	28961/2023	13.03.2023	WP (C) - 33914/2022	D.BEHERA	C.O.	COURT NO. 3	Order Dtd. 2023-03-10			(Seat No-11)
79	28962/2023	13.03.2023	WP (C) - 6834/2023	MANORANJAN NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-03-10			(Seat No-11)
80	28963/2023	13.03.2023	ABLAPL-2044/2023	T.K. BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-03-09			(Seat No-11)
81	28964/2023	13.03.2023	WP (C) - 6838/2023	MANORANJAN NAYAK	C.O.	COURT NO. 2	Order Dtd. 2023-03-10			(Seat No-11)
82	28965/2023	13.03.2023	WP (C) - 33914/2022	K. MANDAL	C.O.	COURT NO. 3	Order Dtd. 2023-03-10			(Seat No-11)
83	28966/2023	13.03.2023	ABLAPL-1948/2023	ANANT DAS	C.O.	COURT NO. 2	Order Dtd. 2023-03-27		BAIL-1 (CRIMINAL MISC-1)	(Seat No-5)
84	28967/2023	13.03.2023	ABLAPL-1931/2023	ANITA RANI PANDA	C.O.	COURT NO. 2	Order Dtd. 2023-03-21		BAIL-1 (CRIMINAL MISC-1)	(Seat No-5)
85	28968/2023	13.03.2023	WP (C) - 6296/2023	B B MALICK	C.O.	COURT NO. 1	Order Dtd. 2023-03-10			(Seat No-5)
86	28969/2023	13.03.2023	WP (C) -	P.C DAS	C.O.	COURT	Order			(Seat

	23		21648/2021			NO. 3 OLD	Dtd. 2023-03-10			No-5)
87	28970/2023	13.03.2023	ABLAPL-1719/2023	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2	Order Dtd. 2023-03-10			(Seat No-5)
88	28971/2023	13.03.2023	WP (C) - 6465/2023	T.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-03-09		WRIT BRANCH-7	(Seat No-5)
89	28972/2023	13.03.2023	WP (C) - 29739/2022	M.K.PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-06		WRIT BRANCH-1	(Seat No-4)
90	28973/2023	13.03.2023	ABLAPL-1517/2023	B. DAS	C.O.	COURT NO. 2	Order Dtd. 2023-03-10			(Seat No-4)
91	28974/2023	13.03.2023	WP (C) - 29739/2022	R.R.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-06		WRIT BRANCH-1	(Seat No-4)
92	28975/2023	13.03.2023	ABLAPL-1395/2023	B. B. ROUT	C.O.	COURT NO. 2	Order Dtd. 2023-03-10			(Seat No-4)
93	28976/2023	13.03.2023	WPC (OAC) -12/2016	G S MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-09			(Seat No-4)
94	28977/2023	13.03.2023	ABLAPL-1516/2023	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2	Order Dtd. 2023-03-10			(Seat No-4)
95	28978/2023	13.03.2023	WP (C) - 6306/2023	P.K. MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2023-03-06		WRIT BRANCH-5	(Seat No-23)
96	28979/2023	13.03.2023	WP (C) - 39867/2021	B. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-10			(Seat No-23)
97	28980/2023	13.03.2023	WPC (OAC) - 2808/2009	N K SEN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-09			(Seat No-23)
98	28981/2023	13.03.2023	WPC (OAC) - 700/2007	H. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-10			(Seat No-23)

99	28982/2023	13.03.2023	WPC (OA) - 342/2010	J. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-06			(Seat No-23)
100	28983/2023	13.03.2023	WPC (OA) - 1210/2018	C SAHU	C.O.	COURT NO. 11	Order Dtd. 2023-03-09			(Seat No-23)
101	28984/2023	13.03.2023	WPC (OA) - 1779/2015	B.K.SWAIN	C.O.	COURT NO. 22	Order Dtd. 2023-03-01			(Seat No-23)
102	28985/2023	13.03.2023	WPC (OA) - 427/2009	S.K.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-09			(Seat No-23)
103	28986/2023	13.03.2023	WPC (OAC) - 2815/2016	UMAKANTA CHHOTRAY	C.O.	COURT NO. 1	Order Dtd. 2023-03-09			(Seat No-23)
104	28987/2023	13.03.2023	WPC (OA) - 2424/2018	BIKRAM SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-09			(Seat No-23)
105	28988/2023	13.03.2023	WPC (OAC) - 3154/2016	N K SEN	C.O.	COURT NO. 1	Order Dtd. 2023-03-09			(Seat No-23)
106	28989/2023	13.03.2023	WP (C) - 6670/2023	P.K. DASH	C.O.	COURT NO. 1	Order Dtd. 2023-03-10			(Seat No-23)
107	28990/2023	13.03.2023	WPC (OAC) - 1437/2009	D N SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-09			(Seat No-23)
108	28991/2023	13.03.2023	WP (C) - 6794/2023	MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-10			(Seat No-23)
109	28992/2023	13.03.2023	WPC (OAC) - 3197/2016	SIDHARTHA PRASAD DAS A	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-09		OA Branch	(Seat No-1)
110	28993/2023	13.03.2023	WPC (OA) - 1612/2019	DEBENDRA BEHERA	C.O.	COURT NO. 9	Order Dtd. 2023-03-10			(Seat No-1)
111	28994/2023	13.03.2023	WPC (OA) - 2818/2016	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2023-03-			(Seat No-1)

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11 2	28995/20 23	13.03.2023	WP (C) - 6796/202 3	MANAS PATI	C.O.	COURT NO. 1	Order Dtd. 2023-03- 10			(Seat No-1)
11 3	28996/20 23	13.03.2023	WPC (OA) - 1613/201 9	DEBENDRA BEHERA	C.O.	COURT NO. 9	Order Dtd. 2023-03- 10			(Seat No-1)
11 4	28997/20 23	13.03.2023	WP (C) - 6795/202 3	MANAS PATI	C.O.	COURT NO. 9	Order Dtd. 2023-03- 10			(Seat No-1)
11 5	28998/20 23	13.03.2023	WPC (OAC) - 1109/200 7	M/S J.K MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03- 10			(Seat No-1)
11 6	28999/20 23	13.03.2023	WP (C) - 6669/202 3	P.K. DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03- 10			(Seat No-1)
11 7	29000/20 23	13.03.2023	WPC (OAC) -40/2009	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03- 09			(Seat No-1)
11 8	29001/20 23	13.03.2023	WP (C) - 6668/202 3	P.K. DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03- 10			(Seat No-1)
11 9	29002/20 23	13.03.2023	WPC (OAC) - 2211/200 8	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03- 10			(Seat No-1)
12 0	29003/20 23	13.03.2023	WP (C) - 6667/202 3	P.K. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03- 10			(Seat No-1)
12 1	29004/20 23	13.03.2023	WP (C) - 6448/202 3	MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03- 10			(Seat No-1)
12 2	29005/20 23	13.03.2023	ABLAPL- 1478/202 3	JYOTI PRAKASH KAR	C.O.	COURT NO. 2	Order Dtd. 2023-03- 10			(Seat No-1)
12 3	29006/20 23	13.03.2023	WPC (OAC) - 2213/200 8	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03- 10			(Seat No-1)
12 4	29007/20 23	13.03.2023	ABLAPL- 1472/202	SIBA PRASAD SAHOO	C.O.	COURT NO. 2	Order Dtd.			(Seat No-1)

			3				2023-03-10			
125	29008/2023	13.03.2023	WPC (OAC) - 2530/2009	N.K. SEN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-09			(Seat No-1)
126	29009/2023	13.03.2023	WPC (OAC) -39/2009	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-09			(Seat No-1)
127	29010/2023	13.03.2023	ABLAPL-1471/2023	SIBA PRASAD SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-03-10			(Seat No-1)
128	29011/2023	13.03.2023	ABLAPL-1462/2023	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2	Order Dtd. 2023-03-10			(Seat No-1)
129	29012/2023	13.03.2023	WPC (OAC) - 1852/2009	R.C.MUDULI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-06			(Seat No-1)
130	29013/2023	13.03.2023	WPC (OAC) -38/2009	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-09			(Seat No-1)
131	29014/2023	13.03.2023	ABLAPL-1461/2023	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2	Order Dtd. 2023-03-10			(Seat No-1)
132	29015/2023	13.03.2023	WP (C) - 6884/2023	SUBASH CH PANI	C.O.	COURT NO. 2	Order Dtd. 2023-03-10			(Seat No-1)
133	29016/2023	13.03.2023	ABLAPL-1457/2023	RABINDRA NATH PANDA	C.O.	COURT NO. 2	Order Dtd. 2023-03-10			(Seat No-1)
134	29017/2023	13.03.2023	WPC (OAC) - 2212/2008	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-10			(Seat No-1)
135	29018/2023	13.03.2023	WP (C) - 6882/2023	SUBASH CH PANI	C.O.	COURT NO. 20	Order Dtd. 2023-03-10			(Seat No-1)
136	29019/2023	13.03.2023	BLAPL-1439/2023	M. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-03-28		BAIL-2 (CRMIN AL MISC-2)	(Seat No-11)
13	29020/20	13.03.2023	WP (C) -	SUBASH CH	C.O.	COURT	Order			(Seat

7	23		6887/2023	PANI		NO. 17	Dtd. 2023-03-10			No-11)
138	29021/2023	13.03.2023	WPC (OAC) - 123/2009	SWAPNA SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-10			(Seat No-11)
139	29022/2023	13.03.2023	WPC (OAC) - 4723/2015	G.C. JENA	C.O.	COURT NO. 1	Order Dtd. 2023-02-28			(Seat No-11)
140	29023/2023	13.03.2023	WPC (OAC) - 2214/2008	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-10			(Seat No-11)
141	29024/2023	13.03.2023	ABLAPL-1437/2023	P.K.ROUT	C.O.	COURT NO. 2	Order Dtd. 2023-03-10			(Seat No-11)
142	29025/2023	13.03.2023	WPC (OAC) - 4723/2015	P.C DAS	C.O.	COURT NO. 1	Order Dtd. 2023-02-28			(Seat No-11)
143	29026/2023	13.03.2023	ABLAPL-1430/2023	T.K. BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-03-10			(Seat No-11)
144	29027/2023	13.03.2023	ABLAPL-1427/2023	M. R. ROUTRAY	C.O.	COURT NO. 2	Order Dtd. 2023-03-09			(Seat No-11)
145	29028/2023	13.03.2023	CONTC-6177/2022	S P SAHOO	C.O.	COURT NO. 3	Order Dtd. 2023-03-10		CONTEMP T	(Seat No-1)
146	29029/2023	13.03.2023	WPC (OAC) - 3975/2013	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-01			(Seat No-1)
147	29030/2023	13.03.2023	ABLAPL-1425/2023	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2023-03-10			(Seat No-1)
148	29031/2023	13.03.2023	ABLAPL-1399/2023	DEBASISH SAMAL	C.O.	COURT NO. 2	Order Dtd. 2023-03-10			(Seat No-1)
149	29032/2023	13.03.2023	WP (C) - 19483/2015	ASHOK KU SAHOO	GENERAL		Order Dtd. 2016-03-16		WRIT BRANCH-5	(Seat No-47)

150	29033/2023	13.03.2023	ABLAPL-1383/2023	ANANT DAS	C.O.	COURT NO. 2	Order Dtd. 2023-03-29		BAIL-2 (CRIMINAL MISC-2)	(Seat No-7)
151	29034/2023	13.03.2023	CONTC-6310/2022	K C SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-10	WPC 14221/22		(Seat No-7)
152	29035/2023	13.03.2023	ABLAPL-1321/2023	M. R. ROUTRAY	C.O.	COURT NO. 2	Order Dtd. 2023-03-09			(Seat No-7)
153	29036/2023	13.03.2023	WPC (OAC) - 2372/2018	B.CH. PANDA	C.O.	COURT NO. 14	Order Dtd. 2023-03-03			(Seat No-7)
154	29037/2023	13.03.2023	ABLAPL-1187/2023	SUPRABHA BEHERA	C.O.	COURT NO. 2	Order Dtd. 2023-03-06			(Seat No-7)
155	29038/2023	13.03.2023	BLAPL-1914/2023	N. DAS	C.O.	COURT NO. 17	Order Dtd. 2023-03-09			(Seat No-7)
156	29039/2023	13.03.2023	ABLAPL-820/2023	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2023-03-09			(Seat No-7)
157	29040/2023	13.03.2023	BLAPL-1868/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 17	Order Dtd. 2023-03-09			(Seat No-7)
158	29041/2023	13.03.2023	CONTC-7818/2022	R K BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-10	WPC 27124/22		(Seat No-7)
159	29042/2023	13.03.2023	ABLAPL-293/2023	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-03-23		BAIL-1 (CRIMINAL MISC-1)	(Seat No-2)
160	29043/2023	13.03.2023	BLAPL-1940/2023	BICHITRA NARAYAN SATAPATHY	C.O.	COURT NO. 17	Order Dtd. 2023-03-09			(Seat No-2)
161	29044/2023	13.03.2023	ABLAPL-284/2023	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-03-23		BAIL-1 (CRIMINAL MISC-1)	(Seat No-2)
162	29045/2023	13.03.2023	CONTC-1860/2022	D NAYAK	C.O.	COURT NO. 3	Order Dtd. 2023-03-	WPC 39287/21		(Seat No-2)

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163	29046/2023	13.03.2023	WP (C) - 5096/2023	BISHNUPRIYA PANI	C.O.	COURT NO. 20	Order Dtd. 2023-03-09			(Seat No-2)
164	29047/2023	13.03.2023	CRLA-50/2023	K.C. SAMAL	C.O.	COURT NO. 5	Order Dtd. 2023-03-09	LCR C	CRIMINAL APPEAL	(Seat No-9)
165	29048/2023	13.03.2023	CONTC-1862/2022	D.NAYAK	C.O.	COURT NO. 3	Order Dtd. 2023-03-10	WPC 39281/21		(Seat No-9)
166	29049/2023	13.03.2023	WP (C) - 6810/2023	SITANSU MOHAN SINGH	C.O.	COURT NO. 20	Order Dtd. 2023-03-10			(Seat No-9)
167	29050/2023	13.03.2023	BLAPL-1958/2023	BICHITRA NARAYAN SATAPATHY	C.O.	COURT NO. 17	Order Dtd. 2023-03-10			(Seat No-9)
168	29051/2023	13.03.2023	WP (C) - 6812/2023	SITANSU MOHAN SINGH	C.O.	COURT NO. 17	Order Dtd. 2023-03-10			(Seat No-9)
169	29052/2023	13.03.2023	BLAPL-1736/2023	M. DAS	C.O.	COURT NO. 17	Order Dtd. 2023-03-09			(Seat No-9)
170	29053/2023	13.03.2023	WP (C) - 6769/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 17	Order Dtd. 2023-03-09			(Seat No-9)
171	29054/2023	13.03.2023	CONTC-1179/2023	BIKRAM SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-10			(Seat No-9)
172	29055/2023	13.03.2023	BLAPL-1770/2023	N. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-03-09			(Seat No-9)
173	29056/2023	13.03.2023	WP (C) - 6768/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 17	Order Dtd. 2023-03-09			(Seat No-9)
174	29057/2023	13.03.2023	WP (C) - 6537/2023	KHIROD CHANDRA MAJHI	C.O.	COURT NO. 17	Order Dtd. 2023-03-09			(Seat No-9)
175	29058/2023	13.03.2023	CONTC-1299/2023	L D SAHU	C.O.	COURT NO. 2	Order Dtd.			(Seat No-9)

			3			OLD	2023-03-10			
176	29059/2023	13.03.2023	BLAPL-1782/2023	R.K.MALLICK	C.O.	COURT NO. 17	Order Dtd. 2023-03-09			(Seat No-9)
177	29060/2023	13.03.2023	WP (C) - 6532/2023	KHIROD CHANDRA MAJHI	C.O.	COURT NO. 17	Order Dtd. 2023-03-09			(Seat No-9)
178	29061/2023	13.03.2023	CONTC-1298/2023	L D SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-10			(Seat No-9)
179	29062/2023	13.03.2023	BLAPL-1848/2023	M.K.SWAIN	C.O.	COURT NO. 17	Order Dtd. 2023-03-09			(Seat No-9)
180	29063/2023	13.03.2023	CONTC-6/2023	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-10			(Seat No-9)
181	29064/2023	13.03.2023	WP (C) - 6531/2023	KHIROD CHANDRA MAJHI	C.O.	COURT NO. 20	Order Dtd. 2023-03-09			(Seat No-9)
182	29065/2023	13.03.2023	BLAPL-1849/2023	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2023-03-09			(Seat No-9)
183	29066/2023	13.03.2023	WP (C) - 29567/2022	SARAT KUMAR PRADHAN	C.O.	COURT NO. 20	Order Dtd. 2023-03-09			(Seat No-9)
184	29067/2023	13.03.2023	WP (C) - 4767/2023	T. BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-10		WRIT BRANCH-3	(Seat No-14)
185	29068/2023	13.03.2023	BLAPL-1853/2023	P.K. DASH	C.O.	COURT NO. 17	Order Dtd. 2023-03-09			(Seat No-14)
186	29069/2023	13.03.2023	WP (C) - 5699/2023	ASHIS KUMAR MISHRA	C.O.	COURT NO. 20	Order Dtd. 2023-03-10			(Seat No-14)
187	29070/2023	13.03.2023	BLAPL-1854/2023	P.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2023-03-09			(Seat No-14)
18	29071/20	13.03.2023	WP (C) -	S K PARIDA	C.O.	COURT	Order			(Seat

8	23		7054/2023			NO. 2 OLD	Dtd. 2023-03-10			No-14)
189	29072/2023	13.03.2023	WP (C) - 3456/2023	R. K. DEHURY	C.O.	COURT NO. 20	Order Dtd. 2023-03-10			(Seat No-14)
190	29073/2023	13.03.2023	BLAPL- 1855/2023	S.K.MISHRA	C.O.	COURT NO. 17	Order Dtd. 2023-03-09			(Seat No-14)
191	29074/2023	13.03.2023	WP (C) - 5167/2023	K. N. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2023-03-09			(Seat No-14)
192	29075/2023	13.03.2023	WP (C) - 7044/2023	M. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-10		WRIT BRANCH-5	(Seat No-32)
193	29076/2023	13.03.2023	BLAPL- 1863/2023	M.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-03-09			(Seat No-32)
194	29077/2023	13.03.2023	WP (C) - 5098/2023	BISHNUPRIYA PANI	C.O.	COURT NO. 20	Order Dtd. 2023-03-09			(Seat No-32)
195	29078/2023	13.03.2023	WP (C) - 6822/2023	A K BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-10			(Seat No-32)
196	29079/2023	13.03.2023	BLAPL- 1869/2023	M.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-03-09			(Seat No-32)
197	29080/2023	13.03.2023	BLAPL- 1873/2023	P.K. DASH	C.O.	COURT NO. 17	Order Dtd. 2023-03-09			(Seat No-32)
198	29081/2023	13.03.2023	WP (C) - 6613/2023	S K BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-10			(Seat No-32)
199	29082/2023	13.03.2023	BLAPL- 1876/2023	SHISHIR KUMAR SWAIN	C.O.	COURT NO. 17	Order Dtd. 2023-03-09			(Seat No-32)
200	29083/2023	13.03.2023	CRLA- 207/2022	DILLIP KUMAR MALICK	C.O.	COURT NO. 1	Order Dtd. 2023-02-23		CRIMINAL APPEAL	(Seat No-7)

201	29084/2023	13.03.2023	BLAPL-1881/2023	A.K.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2023-03-09			(Seat No-7)
202	29085/2023	13.03.2023	WP (C) - 6593/2023	B SINGH	C.O.	COURT NO. 17	Order Dtd. 2023-03-10			(Seat No-7)
203	29086/2023	13.03.2023	WP (C) - 6592/2023	B SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-10			(Seat No-7)
204	29087/2023	13.03.2023	WP (C) - 19483/2015	ASHOK KU SAHOO	GENERAL		Order Dtd. 2016-03-16		WRIT BRANCH-5	(Seat No-47)
205	29088/2023	13.03.2023	WP (C) - 6434/2023	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-10			(Seat No-47)
206	29089/2023	13.03.2023	BLAPL-1924/2023	J.R.NAYAK	C.O.	COURT NO. 17	Order Dtd. 2023-03-09			(Seat No-47)
207	29090/2023	13.03.2023	WP (C) - 6380/2023	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-10		WRIT BRANCH-5	(Seat No-23)
208	29091/2023	13.03.2023	BLAPL-1947/2023	M.K.SWAIN	C.O.	COURT NO. 17	Order Dtd. 2023-03-10			(Seat No-23)
209	29092/2023	13.03.2023	BLAPL-1969/2023	J. PARDHAN	C.O.	COURT NO. 17	Order Dtd. 2023-03-10			(Seat No-23)
210	29093/2023	13.03.2023	WP (C) - 6379/2023	A K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-10			(Seat No-23)
211	29094/2023	13.03.2023	WP (C) - 19265/2014	J P KAR	GENERAL		Order Dtd. 2023-01-25			(Seat No-23)
212	29095/2023	13.03.2023	BLAPL-1972/2023	N. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-03-10			(Seat No-23)
213	29096/2023	13.03.2023	WP (C) - 6367/2023	S K BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-			(Seat No-23)

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21 4	29097/20 23	13.03.2023	BLAPL- 1983/202 3	B.N. SAHU	C.O.	COURT NO. 17	Order Dtd. 2023-03- 10			(Seat No-23)
21 5	29098/20 23	13.03.2023	WP (C) - 6367/202 3	R K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03- 10			(Seat No-23)
21 6	29099/20 23	13.03.2023	WP (C) - 6330/202 3	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03- 10			(Seat No-23)
21 7	29100/20 23	13.03.2023	BLAPL- 1984/202 3	B.N. SAHU	C.O.	COURT NO. 17	Order Dtd. 2023-03- 10			(Seat No-23)
21 8	29101/20 23	13.03.2023	WP (C) - 31827/20 22	R. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12- 05			(Seat No-23)
21 9	29102/20 23	13.03.2023	BLAPL- 2014/202 3	JAYADEBA BEHERA	C.O.	COURT NO. 17	Order Dtd. 2023-03- 10			(Seat No-23)
22 0	29103/20 23	13.03.2023	WP (C) - 32131/20 11	ANIL SAHOO	C.O.	COURT NO. 20	Order Dtd. 2023-03- 09			(Seat No-23)
22 1	29104/20 23	13.03.2023	WP (C) - 6177/202 3	S.P. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03- 10			(Seat No-23)
22 2	29105/20 23	13.03.2023	BLAPL- 2018/202 3	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 17	Order Dtd. 2023-03- 10			(Seat No-23)
22 3	29106/20 23	13.03.2023	WP (C) - 14182/20 10	P. K. LENKA	C.O.	CH	Order Dtd. 2023-03- 10			(Seat No-23)
22 4	29107/20 23	13.03.2023	WP (C) - 6177/202 3	DINESH KUMAR PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03- 10			(Seat No-23)
22 5	29108/20 23	13.03.2023	BLAPL- 2026/202 3	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2023-03- 10			(Seat No-23)
22 6	29109/20 23	13.03.2023	CMP- 234/2023	PRASANTA KUMAR NAYAK	C.O.	COURT NO. 20	Order Dtd.			(Seat No-23)

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227	29110/2023	13.03.2023	CMP-215/2023	P. K. PATRI	C.O.	COURT NO. 20	Order Dtd. 2023-03-09			(Seat No-23)
228	29111/2023	13.03.2023	WP (C) - 5814/2023	C.R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-10			(Seat No-23)
229	29112/2023	13.03.2023	CMP-609/2015	D. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2023-03-09			(Seat No-23)
230	29113/2023	13.03.2023	BLAPL-2027/2023	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2023-03-10			(Seat No-23)
231	29114/2023	13.03.2023	CMP-609/2015	LAXMAN KUMAR NAYAK	C.O.	COURT NO. 22	Order Dtd. 2023-03-09			(Seat No-23)
232	29115/2023	13.03.2023	BLAPL-2044/2023	B.B. ROUT	C.O.	COURT NO. 17	Order Dtd. 2023-03-10			(Seat No-23)
233	29116/2023	13.03.2023	CMP-754/2017	J. PRADHAN	C.O.	COURT NO. 20	Order Dtd. 2023-03-09			(Seat No-23)
234	29117/2023	13.03.2023	WP (C) - 29503/2022	G ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-10			(Seat No-23)
235	29118/2023	13.03.2023	CMP-750/2015	H. N. MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-10			(Seat No-23)
236	29119/2023	13.03.2023	BLAPL-2119/2023	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 17	Order Dtd. 2023-03-10			(Seat No-23)
237	29120/2023	13.03.2023	BLAPL-2126/2023	D. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-03-10			(Seat No-23)
238	29121/2023	13.03.2023	BLAPL-2131/2023	AJAYA KUMAR ROUT	C.O.	COURT NO. 17	Order Dtd. 2023-03-10			(Seat No-23)
23	29122/20	13.03.2023	BLAPL-	S. SAHOO	C.O.	COURT	Order			(Seat

9	23		2139/2023			NO. 17	Dtd. 2023-03-10			No-23)
240	29123/2023	13.03.2023	BLAPL-2141/2023	N. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-03-10			(Seat No-23)
241	29124/2023	13.03.2023	WP (C) - 3201/2023	CHHABI RANA	GENERAL		Order Dtd. 2023-02-08			(Seat No-23)
242	29125/2023	13.03.2023	CMP-138/2015	M/S H.N.MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2023-03-10			(Seat No-23)
243	29126/2023	13.03.2023	BLAPL-2151/2023	B.R.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-03-10			(Seat No-23)
244	29127/2023	13.03.2023	BLAPL-2087/2023	RAMAKANTA MISHRA	GENERAL		Order Dtd. 2023-03-10			(Seat No-23)
245	29128/2023	13.03.2023	CMP-1291/2022	SATRUGHNA DASH (A)	C.O.	COURT NO. 20	Order Dtd. 2023-03-09			(Seat No-23)
246	29129/2023	13.03.2023	BLAPL-2179/2023	B.B. ROUT	C.O.	COURT NO. 17	Order Dtd. 2023-03-10			(Seat No-23)
247	29130/2023	13.03.2023	BLAPL-2175/2023	P.K. DASH	C.O.	COURT NO. 17	Order Dtd. 2023-03-10			(Seat No-23)
248	29131/2023	13.03.2023	WP (C) - 10734/2019	J.C BARAL	GENERAL		Order Dtd. 2022-08-01			(Seat No-23)
249	29132/2023	13.03.2023	BLAPL-2153/2023	M.K.SWAIN	C.O.	COURT NO. 17	Order Dtd. 2023-03-10			(Seat No-23)
250	29133/2023	13.03.2023	BLAPL-1812/2023	G. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-03-09			(Seat No-23)
251	29134/2023	13.03.2023	BLAPL-1811/2023	G. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-03-09			(Seat No-23)

25 2	29135/20 23	13.03.2023	CMP- 1264/202 2	R. K. DEHURY	C.O.	COURT NO. 20	Order Dtd. 2023-03- 09			(Seat No-23)
25 3	29136/20 23	13.03.2023	CMP- 1264/202 2	P. K. LENKA	C.O.	COURT NO. 20	Order Dtd. 2023-03- 09			(Seat No-23)
25 4	29137/20 23	13.03.2023	WP (C) - 32393/20 11	S. BARDHAN	GENE RAL		Order Dtd. 2011-12- 23		WRIT BRANCH- 1	(Seat No-4)
25 5	29138/20 23	13.03.2023	CMP- 154/2023	M. R. ROUTRAY	C.O.	COURT NO. 20	Order Dtd. 2023-03- 10			(Seat No-4)
25 6	29139/20 23	13.03.2023	WP (C) - 17387/20 11	S. BARDHAN	GENE RAL		Order Dtd. 2011-07- 08		WRIT BRANCH- 10	(Seat No-58)
25 7	29140/20 23	13.03.2023	CMP- 162/2023	S. R. PATNAIK	C.O.	COURT NO. 20	Order Dtd. 2023-03- 10			(Seat No-58)
25 8	29141/20 23	13.03.2023	BLAPL- 1814/202 3	S. DASH	C.O.	COURT NO. 17	Order Dtd. 2023-03- 09			(Seat No-58)
25 9	29142/20 23	13.03.2023	RPFAM- 84/2014	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2023-03- 10			(Seat No-58)
26 0	29143/20 23	13.03.2023	CONTC- 1243/202 3	B K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03- 10			(Seat No-58)
26 1	29144/20 23	13.03.2023	BLAPL- 10365/20 22	H.K. PATRA	C.O.	COURT NO. 5	Order Dtd. 5000-01- 01	BL- 102/22, BL- 1125/21 ,BL- 780/201 9		(Seat No-58)
26 2	29145/20 23	13.03.2023	CONTC- 1203/202 3	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03- 10			(Seat No-58)
26 3	29146/20 23	13.03.2023	RPFAM- 84/2014	B. B. RAY	C.O.	COURT NO. 1	Order Dtd. 2023-03- 10			(Seat No-58)

26 4	29147/20 23	13.03.2023	CRLMP- 1931/202 2	M.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-03- 10			(Seat No-58)
26 5	29148/20 23	13.03.2023	CRLMP- 2423/202 2	BALARAM SINGH	C.O.	COURT NO. 5	Order Dtd. 2023-03- 10		WRIT BRANCH- 4	(Seat No-19)
26 6	29149/20 23	13.03.2023	CONTC- 1202/202 3	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03- 10			(Seat No-19)
26 7	29150/20 23	13.03.2023	CRLMP- 1646/202 2	A.K.MISHRA	C.O.	COURT NO. 1	Order Dtd. 2023-03- 10			(Seat No-19)
26 8	29151/20 23	13.03.2023	CRLMP- 1646/202 2	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2023-03- 10			(Seat No-19)
26 9	29152/20 23	13.03.2023	CRLMP- 1365/202 2	A. PARIDA	C.O.	COURT NO. 5	Order Dtd. 2023-03- 10			(Seat No-19)
27 0	29153/20 23	13.03.2023	CRLMP- 1249/202 1	A.ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2023-03- 20		WRIT BRANCH- 5	(Seat No-23)
27 1	29154/20 23	13.03.2023	BLAPL- 11361/20 22	P. SAHOO	C.O.	COURT NO. 5	Order Dtd. 5000-01- 01	BL- 8256/19		(Seat No-23)
27 2	29155/20 23	13.03.2023	CRLMP- 2445/202 2	A.K.BEHERA	C.O.	COURT NO. 5	Order Dtd. 2023-03- 10		WRIT BRANCH- 4	(Seat No-19)
27 3	29156/20 23	13.03.2023	RPFAM- 147/2014	SARAT DASH	C.O.	COURT NO. 5	Order Dtd. 2023-03- 10			(Seat No-19)
27 4	29157/20 23	13.03.2023	RPFAM- 147/2014	N. K. MOHANTA	C.O.	COURT NO. 5	Order Dtd. 2023-03- 10			(Seat No-19)
27 5	29158/20 23	13.03.2023	CRLMP- 1737/202 2	M.M. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-03- 10			(Seat No-19)
27 6	29159/20 23	13.03.2023	CRLMP- 589/2022	J. PARDHAN	C.O.	COURT NO. 1	Order Dtd. 2023-03-			(Seat No-19)

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27 7	29160/20 23	13.03.2023	CRLMP- 154/2023	P.BASTIA	C.O.	COURT NO. 5	Order Dtd. 2023-03- 10			(Seat No-19)
27 8	29161/20 23	13.03.2023	RPFAM- 110/2012	H. K. PANDA	C.O.	LOKADALA T1	Order Dtd. 2023-03- 10			(Seat No-19)
27 9	29162/20 23	13.03.2023	CRLA- 140/2023	P.R. BEHERA	C.O.	COURT NO. 5	Order Dtd. 2023-03- 09		CRIMINA L APPEAL	(Seat No-9)
28 0	29163/20 23	13.03.2023	CRLA- 1207/202 2	ACHYUTANAND A PATTANAİK	C.O.	COURT NO. 5	Order Dtd. 2023-03- 09			(Seat No-9)
28 1	29164/20 23	13.03.2023	RPFAM- 128/2016	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2023-03- 10			(Seat No-9)
28 2	29165/20 23	13.03.2023	WP (C) - 32019/20 22	BISHNUPRIYA PANI	C.O.	COURT NO. 20	Order Dtd. 2023-03- 10			(Seat No-9)
28 3	29166/20 23	13.03.2023	CRLA- 60/2023	P.K.MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2023-03- 09		CRIMINA L APPEAL	(Seat No-9)
28 4	29167/20 23	13.03.2023	CONTC- 1186/202 3	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03- 10			(Seat No-9)
28 5	29168/20 23	13.03.2023	WP (C) - 3839/201 9	D.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 5000-01- 01			(Seat No-9)
28 6	29169/20 23	13.03.2023	CONTC- 1180/202 3	KIRTAN DANG	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03- 10			(Seat No-9)
28 7	29170/20 23	13.03.2023	CONTC- 1177/202 3	P C DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03- 10			(Seat No-9)
28 8	29171/20 23	13.03.2023	WP (C) - 9558/201 6	K.C.SWAIN	C.O.	COURT NO. 22	Order Dtd. 2023-03- 06			(Seat No-9)
28 9	29172/20 23	13.03.2023	CONTC- 5622/202	S DAS	C.O.	COURT NO. 1	Order Dtd.			(Seat No-9)

			2				2023-03-03			
290	29173/2023	13.03.2023	WP (C) - 9246/2022	A.K. SAA	C.O.	COURT NO. 11	Order Dtd. 5000-01-01			(Seat No-9)
291	29174/2023	13.03.2023	WP (C) - 3178/2014	J. PARDHAN	C.O.	COURT NO. 11	Order Dtd. 2023-03-10			(Seat No-9)
292	29175/2023	13.03.2023	CRLMC-272/2023	S.K.BEHERA	C.O.	COURT NO. 12	Order Dtd. 2023-03-09		CRIMINAL MISC	(Seat No-5)
293	29176/2023	13.03.2023	CRLMC-293/2023	R.R.NAYAK	C.O.	COURT NO. 12	Order Dtd. 2023-03-10			(Seat No-5)
294	29177/2023	13.03.2023	WPC (OA) - 1176/2019	S. PATTNAIK	C.O.	COURT NO. 9	Order Dtd. 2023-03-03			(Seat No-5)
295	29178/2023	13.03.2023	CRLMC-386/2023	PRADEEP KUMAR MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2023-04-21		CRIMINAL MISC	(Seat No-6)
296	29179/2023	13.03.2023	CONTC-7930/2022	TAPAN SWAIN	C.O.	COURT NO. 1	Order Dtd. 2023-03-06			(Seat No-6)
297	29180/2023	13.03.2023	CRLMC-946/2023	M.BARAL	C.O.	COURT NO. 11	Order Dtd. 2023-03-09		CRIMINAL MISC	(Seat No-6)
298	29181/2023	13.03.2023	CRLMC-3804/2022	MITHUN DAS	C.O.	COURT NO. 8	Order Dtd. 2023-03-10			(Seat No-6)
299	29182/2023	13.03.2023	WP (C) - 940/2006	A.C. NAYAK	GENERAL		Entire Order		WRIT BRANCH-7	(Seat No-15)
300	29183/2023	13.03.2023	WP (C) - 6135/2023	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-28		WRIT BRANCH-3	(Seat No-28)
301	29184/2023	13.03.2023	OJC-6381/2001	A.C. NAYAK	GENERAL		Entire Order		WRIT BRANCH-2	(Seat No-6)
302	29185/2023	13.03.2023	BLAPL-2552/2022	P. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-03-	BL-738/22, BL-	BAIL-1 (CRIMINAL)	(Seat No-1)

							10	9337/19 , BL- 4397/19	MISC-1)	
30 3	29186/20 23	13.03.2023	WPC (OAC) - 4451/201 4	S.K. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2023-03- 03	WPC OAC- 4449/14 , 4450, 4 451, 445 2, 4453, 4454, 44 55		(Seat No-1)
30 4	29187/20 23	13.03.2023	WPC (OAC) - 4451/201 4	S.K. SWAIN	C.O.	COURT NO. 6	Order Dtd. 5000-01- 01	WPC OAC- 4449/14 , 4450, 4 451, 445 2, 4453, 4454, 44 55		(Seat No-1)
30 5	29188/20 23	13.03.2023	WPC (OAC) -37/2009	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03- 09			(Seat No-1)
30 6	29189/20 23	13.03.2023	ABLAPL- 1783/202 3	B SINGH	C.O.	COURT NO. 2	Order Dtd. 2023-03- 01			(Seat No-1)
30 7	29190/20 23	13.03.2023	WPC (OAC) - 2522/200 9	B.R. SENAPAT I	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03- 06			(Seat No-1)
30 8	29191/20 23	13.03.2023	ABLAPL- 770/2023	GYANA RANJAN PATRA	C.O.	COURT NO. 2	Order Dtd. 2023-03- 02			(Seat No-1)
30 9	29192/20 23	13.03.2023	WPC (OAC) - 1499/201 9	S.R PANI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03- 09			(Seat No-1)
31 0	29193/20 23	13.03.2023	WPC (OAC) - 1501/201 9	S.R PANI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03- 09			(Seat No-1)
31 1	29194/20 23	13.03.2023	WPC (OAC) - 2681/200 8	BIKRAM SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03- 09		OA Branch	(Seat No-1)
31 2	29195/20 23	13.03.2023	WPC (OAC) - 2080/200 9	R.C.MUDULI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03- 06			(Seat No-1)
31	29196/20	13.03.2023	WPC (OAC)	S.K. MOHANTY	C.O.	COURT	Order			(Seat

3	23		- 2900/2016			NO. 3 OLD	Dtd. 2023-03-09			No-1)
314	29197/2023	13.03.2023	WPC (OAC) - 2897/2016	D.BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-09			(Seat No-1)
315	29198/2023	13.03.2023	WPC (OAC) - 4726/2015	G.C. JENA	C.O.	COURT NO. 1	Order Dtd. 2023-02-28			(Seat No-1)
316	29199/2023	13.03.2023	WPC (OAC) - 4726/2015	P.CH. DAS	C.O.	COURT NO. 1	Order Dtd. 2023-02-28			(Seat No-1)
317	29200/2023	13.03.2023	WPC (OA) - 796/2018	D.BEHERA	GENERAL		Order Dtd. 2022-12-09			(Seat No-1)
318	29201/2023	13.03.2023	WP (C) - 8344/2021	MRITUNJAY BANERJEE	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-06		WRIT BRANCH-5	(Seat No-22)
319	29202/2023	13.03.2023	WP (C) - 36920/2022	D.BEHERA	GENERAL		Order Dtd. 2023-01-16			(Seat No-22)
320	29203/2023	13.03.2023	WP (C) - 5086/2023	SUMANTA DAS	C.O.	COURT NO. 1	Order Dtd. 2023-02-24		WRIT BRANCH-6	(Seat No-24)
321	29204/2023	13.03.2023	WP (C) - 5037/2023	D BISWAL	C.O.	COURT NO. 1	Order Dtd. 2023-03-10			(Seat No-24)
322	29205/2023	13.03.2023	ABLAPL- 2092/2023	A.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-03-10			(Seat No-24)
323	29206/2023	13.03.2023	ABLAPL- 2117/2023	J. PARDHAN	C.O.	COURT NO. 2	Order Dtd. 2023-03-10			(Seat No-24)
324	29207/2023	13.03.2023	ABLAPL- 1463/2023	A.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-03-10			(Seat No-24)
325	29208/2023	13.03.2023	ABLAPL- 1459/2023	S.BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-03-10			(Seat No-24)

32 6	29209/20 23	13.03.2023	CONTC- 1348/202 3	J PARIDA	C.O.	COURT NO. 1	Order Dtd. 2023-03- 10			(Seat No-24)
32 7	29210/20 23	13.03.2023	ABLAPL- 1444/202 3	A.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-03- 10			(Seat No-24)
32 8	29211/20 23	13.03.2023	ABLAPL- 1400/202 3	A.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-03- 10			(Seat No-24)
32 9	29212/20 23	13.03.2023	CONTC- 1349/202 3	J PARIDA	C.O.	COURT NO. 1	Order Dtd. 2023-03- 10			(Seat No-24)
33 0	29213/20 23	13.03.2023	ABLAPL- 1397/202 3	A.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-03- 10		BAIL- 2 (CRMIN AL MISC-2)	(Seat No-7)
33 1	29214/20 23	13.03.2023	WP (C) - 5934/202 3	A R SETHY	C.O.	COURT NO. 4	Order Dtd. 2023-03- 10		WRIT BRANCH (DIVISI ON BENCH- 2)	(Seat No-109)
33 2	29215/20 23	13.03.2023	WP (C) - 177/2023	J D MUDULI	C.O.	COURT NO. 4	Order Dtd. 2023-03- 10			(Seat No-109)
33 3	29216/20 23	13.03.2023	WP (C) - 6357/202 3	S K BISWAL	C.O.	COURT NO. 4	Order Dtd. 2023-03- 10		WRIT BRANCH (DIVISI ON BENCH- 2)	(Seat No-113)
33 4	29217/20 23	13.03.2023	WP (C) - 6655/202 3	MADAN DAS	C.O.	COURT NO. 4	Order Dtd. 2023-03- 10		WRIT BRANCH (DIVISI ON BENCH- 2)	(Seat No-116)
33 5	29218/20 23	13.03.2023	ABLAPL- 620/2023	A.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-03- 09			(Seat No-116)
33 6	29219/20 23	13.03.2023	WP (C) - 13701/20 22	A. PARIDA	C.O.	COURT NO. 4	Order Dtd. 2023-03- 10			(Seat No-116)
33 7	29220/20 23	13.03.2023	ABLAPL- 212/2023	B.B.MALLICK	C.O.	COURT NO. 2	Order Dtd.			(Seat No-116)

							2023-03-10			
338	29221/2023	13.03.2023	WP (C) - 13701/2022	GANESH CHNADRA JENA	C.O.	COURT NO. 4	Order Dtd. 2023-03-10			(Seat No-116)
339	29222/2023	13.03.2023	ABLAPL-15725/2022	SATYANARAYAN MISHRA	C.O.	COURT NO. 2	Order Dtd. 2023-01-24			(Seat No-116)
340	29223/2023	13.03.2023	ABLAPL-1486/2023	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2023-03-10			(Seat No-116)
341	29224/2023	13.03.2023	WP (C) - 34970/2022	S. MOHARANA	C.O.	COURT NO. 4	Order Dtd. 2023-03-10			(Seat No-116)
342	29225/2023	13.03.2023	ABLAPL-2064/2023	A.K.MISHRA	C.O.	COURT NO. 2	Order Dtd. 2023-03-09			(Seat No-116)
343	29226/2023	13.03.2023	ABLAPL-2095/2023	L.D.SAHU	C.O.	COURT NO. 2	Order Dtd. 2023-03-10			(Seat No-116)
344	29227/2023	13.03.2023	ABLAPL-2116/2023	K. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-03-10			(Seat No-116)
345	29228/2023	13.03.2023	ABLAPL-2122/2023	A.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-03-10			(Seat No-116)
346	29229/2023	13.03.2023	ABLAPL-2124/2023	A.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-03-10			(Seat No-116)
347	29230/2023	13.03.2023	ABLAPL-2126/2023	A.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-03-10			(Seat No-116)
348	29231/2023	13.03.2023	ABLAPL-2132/2023	T.K. DAS	C.O.	COURT NO. 2	Order Dtd. 2023-03-10			(Seat No-116)
349	29232/2023	13.03.2023	ABLAPL-2079/2023	H.K. DASH	C.O.	COURT NO. 2	Order Dtd. 2023-03-10			(Seat No-116)
35	29233/20	13.03.2023	WP (C) -	J. SAHOO	C.O.	CHIEF	Order			(Seat

0	23		8607/2020			JUSTICE'S COURT	Dtd. 2023-03-06			No-116)
351	29234/2023	13.03.2023	WP (C) - 3716/2023	SWAPNA SAHOO	C.O.	COURT NO. 4	Order Dtd. 2023-03-10		WRIT BRANCH-5	(Seat No-21)
352	29235/2023	13.03.2023	WP (C) - 8607/2020	D.K. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-03-06			(Seat No-21)
353	29236/2023	13.03.2023	WP (C) - 18042/2021	T. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-09		WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)
354	29237/2023	13.03.2023	CRLA-48/2015	N. SAHOO	C.O.	COURT NO. 22	Order Dtd. 5000-01-01	CRLA-271/16	CRIMINAL APPEAL	(Seat No-5)
355	29238/2023	13.03.2023	WP (C) - 3272/2023	S. PALAI	C.O.	COURT NO. 4	Order Dtd. 2023-03-10			(Seat No-5)
356	29239/2023	13.03.2023	WA-1529/2022	T. BAG	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-03-06			(Seat No-5)
357	29240/2023	13.03.2023	WA-1529/2022	MR. ASHIS KU. MISHRA, M/S. PRADIPTA KU. BHUYAN, P.K. SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-03-06			(Seat No-5)
358	29241/2023	13.03.2023	WP (C) - 37205/2022	MANAS RANJAN BADAJENA	C.O.	COURT NO. 4	Order Dtd. 2023-03-10			(Seat No-5)
359	29242/2023	13.03.2023	WA-379/2023	H.K. MOHANTA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-03-06			(Seat No-5)
360	29243/2023	13.03.2023	WA-357/2019	D. SWAIN	C.O.	COURT NO. 3	Order Dtd. 2023-07-13	WPC-16660/15	WRIT APPEAL	(Seat No-2)
361	29244/2023	13.03.2023	WA-233/2023	M. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-03-06			(Seat No-2)

36 2	29245/20 23	13.03.2023	WA- 106/2023	P.NAYAK	C.O.	COURT NO. 3	Order Dtd. 2023-10- 04	WPC- 24272/1 9	WRIT APPEAL	(Seat No-3)
36 3	29246/20 23	13.03.2023	WA- 1081/202 2	J.D.MUDULI	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2023-03- 06			(Seat No-3)
36 4	29247/20 23	13.03.2023	STREV- 87/2018	T.K.NAYAK	C.O.	DR (J)	Order Dtd. 2023-03- 06			(Seat No-3)
36 5	29248/20 23	13.03.2023	WP (C) - 17154/20 22	P.K.LENKA	C.O.	COURT NO. 4	Order Dtd. 2023-03- 29		WRIT BRANCH- 3	(Seat No-28)
36 6	29249/20 23	13.03.2023	WP (C) - 6891/202 3	D.D.MOHANTY	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2023-03- 09		WRIT BRANCH (DIVISI ON BENCH- 3)	(Seat No-118)
36 7	29250/20 23	13.03.2023	WP (C) - 5926/202 3	T.K.NAYAK	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2023-03- 09		WRIT BRANCH (DIVISI ON BENCH- 2)	(Seat No-109)
36 8	29251/20 23	13.03.2023	WP (C) - 5697/202 3	T.K.NAYAK	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2023-03- 09		WRIT BRANCH (DIVISI ON BENCH- 1)	(Seat No-106)
36 9	29252/20 23	13.03.2023	WP (C) - 6869/202 3	S.K.BEHERA	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2023-03- 09			(Seat No-106)
37 0	29253/20 23	13.03.2023	WP (C) - 5956/202 3	D.D.MOHANTY	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2023-03- 09		WRIT BRANCH (DIVISI ON BENCH- 2)	(Seat No-109)
37 1	29254/20 23	13.03.2023	WP (C) - 5638/202 3	T. BAG	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2023-03- 09			(Seat No-109)
37 2	29255/20 23	13.03.2023	WP (C) - 6185/202 3	D.D.MOHANTY	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2023-02- 28			(Seat No-109)

37 3	29256/20 23	13.03.2023	WP (C) - 6651/202 3	A.MOHANTY	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2023-03- 09		WRIT BRANCH (DIVISI ON BENCH- 2)	(Seat No-116)
37 4	29257/20 23	13.03.2023	WA- 812/2020	P.N.NAYAK	C.O.	COURT NO. 3	Order Dtd. 5000-01- 01	WPC- 10518/2 016	WRIT APPEAL	(Seat No-4)
37 5	29258/20 23	13.03.2023	WP (C) - 17080/20 22	T.K.NAYAK	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2023-03- 09			(Seat No-4)
37 6	29259/20 23	13.03.2023	WP (C) - 31964/20 21	N. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2023-03- 09			(Seat No-4)
37 7	29260/20 23	13.03.2023	WP (C) - 54/2022	B.C. PANDA	C.O.	COURT NO. 22	Order Dtd. 2023-03- 09		WRIT BRANCH- 3	(Seat No-11)
37 8	29261/20 23	13.03.2023	WA- 1106/202 2	S.NAYAK	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2023-03- 09		WRIT APPEAL	(Seat No-5)
37 9	29262/20 23	13.03.2023	WA- 1270/202 2	K.K.RATH	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2023-03- 09			(Seat No-5)
38 0	29263/20 23	13.03.2023	WA- 1786/202 2	T. BAG	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2023-03- 09			(Seat No-5)
38 1	29264/20 23	13.03.2023	ITA- 16/2023	B.K. DAS	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2023-03- 06		CIVIL REVISIO N	(Seat No-4)
38 2	29265/20 23	13.03.2023	ITA- 3/2023	B.K. DAS	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2023-03- 09			(Seat No-4)
38 3	29266/20 23	13.03.2023	ITA- 4/2023	T.K.NAYAK	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2023-03- 09		CIVIL REVISIO N	(Seat No-4)
38 4	29267/20 23	13.03.2023	ITA- 87/2013	T.K.NAYAK	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2023-03- 09			(Seat No-4)
38	29268/20	13.03.2023	ITA-	T.K.NAYAK	C.O.	CHIEF	Order			(Seat

5	23		89/2013			JUSTICE'S COURT	Dtd. 2023-03-09			No-4)
386	29269/2023	13.03.2023	ITA-42/2023	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-03-09			(Seat No-4)
387	29270/2023	13.03.2023	ITA-85/2008	T.K.NAYAK	C.O.	COURT NO. 21	Order Dtd. 2023-04-19		CIVIL REVISION	(Seat No-4)
388	29271/2023	13.03.2023	ITA-33/2023	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-03-06			(Seat No-4)
389	29272/2023	13.03.2023	ITA-34/2023	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-03-06			(Seat No-4)
390	29273/2023	13.03.2023	ITA-27/2023	J.C BARAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-03-09			(Seat No-4)
391	29274/2023	13.03.2023	ITA-26/2023	D.K.SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-03-09			(Seat No-4)
392	29275/2023	13.03.2023	ITA-27/2023	D.K.SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-03-09			(Seat No-4)
393	29276/2023	13.03.2023	ITA-30/2023	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-03-06			(Seat No-4)
394	29277/2023	13.03.2023	ITA-32/2023	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-03-06			(Seat No-4)
395	29278/2023	13.03.2023	ITA-35/2023	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-03-06			(Seat No-4)
396	29279/2023	13.03.2023	STREV-19/2022	J.R.BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-03-06			(Seat No-4)
397	29280/2023	13.03.2023	STREV-86/2018	T.K.NAYAK	C.O.	DR (J)	Order Dtd. 2023-03-06			(Seat No-4)

39 8	29281/20 23	13.03.2023	WP (C) - 25498/20 21	K.K.RATH	C.O.	COURT NO. 1	Order Dtd. 2023-02- 20			(Seat No-4)
39 9	29282/20 23	13.03.2023	WP (C) - 25498/20 21	D.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2023-02- 20			(Seat No-4)
40 0	29283/20 23	13.03.2023	WP (C) - 18812/20 12	S C DAS	GENE RAL		Order Dtd. 2022-02- 18			(Seat No-4)
40 1	29284/20 23	13.03.2023	WP (C) - 19283/20 16	P R NAYAK	GENE RAL		Judgement Dtd. 2017-07- 07Final Order,		WRIT BRANCH- 6	(Seat No-35)
40 2	29285/20 23	13.03.2023	WP (C) - 18171/20 16	P R NAYAK	GENE RAL		Judgement Dtd. 2016-12- 14Final Order,		WRIT BRANCH- 4	(Seat No-37)
40 3	29286/20 23	13.03.2023	WP (C) - 10269/20 18	P K LENKA	GENE RAL		Order Dtd. 2020-02- 11			(Seat No-37)
40 4	29287/20 23	13.03.2023	WP (C) - 23583/20 17	NIRANJAN ROUT	GENE RAL		Order Dtd. 2023-02- 22			(Seat No-37)
40 5	29288/20 23	13.03.2023	WP (C) - 5706/202 3	SURENDRA DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03- 06			(Seat No-37)
40 6	29289/20 23	13.03.2023	WP (C) - 3757/202 3	J.K.MISHRA (2)	C.O.	COURT NO. 4	Order Dtd. 2023-03- 10			(Seat No-37)
40 7	29290/20 23	13.03.2023	WP (C) - 6140/202 3	R R DAS	C.O.	COURT NO. 4	Order Dtd. 2023-03- 10			(Seat No-37)
40 8	29291/20 23	13.03.2023	WP (C) - 5461/202 3	A K PANDA	C.O.	COURT NO. 22	Order Dtd. 2023-03- 10			(Seat No-37)
40 9	29292/20 23	13.03.2023	WP (C) - 5216/202 3	D D MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2023-03- 09			(Seat No-37)
41	29293/20	13.03.2023	WP (C) -	BIKRAM	C.O.	COURT	Order		WRIT	(Seat

0	23		5279/2023	BEHERA		NO. 22	Dtd. 2023-03-10		BRANCH-2	No-45)
411	29294/2023	13.03.2023	WP (C) - 31171/2022	S. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-10			(Seat No-45)
412	29295/2023	13.03.2023	WP (C) - 19084/2015	L D SAHOO-A	GENERAL		Order Dtd. 2023-02-22			(Seat No-45)
413	29296/2023	13.03.2023	WP (C) - 5260/2023	J R NAYAK	C.O.	COURT NO. 22	Order Dtd. 2023-03-10			(Seat No-45)
414	29297/2023	13.03.2023	WP (C) - 4996/2023	D R SENAPATI	C.O.	COURT NO. 22	Order Dtd. 2023-03-09			(Seat No-45)
415	29298/2023	13.03.2023	WP (C) - 4748/2023	J P KAR	C.O.	COURT NO. 22	Order Dtd. 2023-03-09			(Seat No-45)
416	29299/2023	13.03.2023	WP (C) - 4790/2023	A.MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2023-03-10			(Seat No-45)
417	29300/2023	13.03.2023	WP (C) - 10884/2017	P K MISHRA	GENERAL		Final Order	& ORDR DTD 13.07.2017	WRIT BRANCH-11	(Seat No-64)
418	29301/2023	13.03.2023	WP (C) - 4788/2023	A.MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2023-03-10			(Seat No-64)
419	29302/2023	13.03.2023	WP (C) - 36498/2022	PRATIMA NAYAK	GENERAL		Judgement Dtd. 2023-02-06			(Seat No-64)
420	29303/2023	13.03.2023	WP (C) - 4420/2023	BISWAJIT MOHAPATRA	C.O.	COURT NO. 22	Order Dtd. 2023-03-10			(Seat No-64)
421	29304/2023	13.03.2023	WP (C) - 4412/2023	ANIL SAHOO	C.O.	COURT NO. 22	Order Dtd. 2023-03-09			(Seat No-64)
422	29305/2023	13.03.2023	WP (C) - 324/2022	S PATTNAIK	GENERAL		Order Dtd. 2023-03-06			(Seat No-64)

423	29306/2023	13.03.2023	WP (C) - 4661/2023	SIDHARTHA SANKAR RAY	GENERAL		Order Dtd. 2023-02-28			(Seat No-64)
424	29307/2023	13.03.2023	WP (C) - 4416/2023	M N MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2023-03-09			(Seat No-64)
425	29308/2023	13.03.2023	WP (C) - 17884/2019	A.K.ROUL	GENERAL		Order Dtd. 2022-07-28Petition, Annexure,			(Seat No-64)
426	29309/2023	13.03.2023	WP (C) - 4422/2023	P K BARIK	C.O.	COURT NO. 22	Order Dtd. 2023-03-10			(Seat No-64)
427	29310/2023	13.03.2023	WP (C) - 32949/2022	MADAN DAS	GENERAL		Counter			(Seat No-64)
428	29311/2023	13.03.2023	WP (C) - 3647/2022	ACHYUTANAND A SWAIN	GENERAL		Affidavit			(Seat No-64)
429	29312/2023	13.03.2023	WP (C) - 4401/2023	S.R. PATTANAIK	C.O.	COURT NO. 22	Order Dtd. 2023-03-10			(Seat No-64)
430	29313/2023	13.03.2023	WP (C) - 19203/2015	S.R TRIPATHY	GENERAL		Order Dtd. 2023-01-18			(Seat No-64)
431	29314/2023	13.03.2023	WP (C) - 18749/2022	DIBYADARSAN BISWAL	GENERAL		Order Dtd. 2022-12-12			(Seat No-64)
432	29315/2023	13.03.2023	WP (C) - 1100/2023	NIRANJAN ROUT	C.O.	COURT NO. 22	Order Dtd. 2023-03-09			(Seat No-64)
433	29316/2023	13.03.2023	WP (C) - 28781/2022	H.K. MALLICK	C.O.	COURT NO. 22	Order Dtd. 2023-03-10		WRIT BRANCH-7	(Seat No-48)
434	29317/2023	13.03.2023	WP (C) - 18255/2022	AMLANJYOTI ROUT	GENERAL		Order Dtd. 2022-12-09			(Seat No-48)
435	29318/2023	13.03.2023	OJC-13086/2000	A.K. ROUL	GENERAL		Order Dtd. 2019-04-		WRIT BRANCH-1	(Seat No-30)

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43 6	29319/20 23	13.03.2023	WP (C) - 37977/20 21	RANJIT MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2023-03- 10			(Seat No-30)
43 7	29320/20 23	13.03.2023	WP (C) - 6199/200 6	R.K.MOHABHO I	C.O.	COURT NO. 20	Order Dtd. 2023-03- 10			(Seat No-30)
43 8	29321/20 23	13.03.2023	WA- 109/2008	P.K. DAS	GENE RAL		Order Dtd. 2023-02- 28			(Seat No-30)
43 9	29322/20 23	13.03.2023	WA- 1249/202 2	S.K.BEHERA	GENE RAL		Order Dtd. 2023-02- 17			(Seat No-30)
44 0	29323/20 23	13.03.2023	ABLAPL- 12600/20 22	LAXMIDHAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03- 10			(Seat No-30)
44 1	29324/20 23	13.03.2023	BLAPL- 2099/202 3	L K NAYAK	C.O.	COURT NO. 17	Order Dtd. 2023-03- 10			(Seat No-30)
44 2	29325/20 23	13.03.2023	WP (C) - 23564/20 20	M BEHERA	GENE RAL		Order Dtd. 2023-03- 06			(Seat No-30)
44 3	29326/20 23	13.03.2023	FAO- 370/2022	S.K.BEHERA	GENE RAL		Order Dtd. 2023-02- 08			(Seat No-30)
44 4	29327/20 23	13.03.2023	CONTC- 7451/202 2	P C MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2023-03- 09	WPC 4741/22		(Seat No-30)
44 5	29328/20 23	13.03.2023	RSA- 254/2004	G.R.PATRA	GENE RAL		Order Dtd. 2022-09- 20			(Seat No-30)
44 6	29329/20 23	13.03.2023	WP (C) - 31932/20 22	M K NAYAK	GENE RAL		Order Dtd. 2023-03- 02			(Seat No-30)
44 7	29330/20 23	13.03.2023	BLAPL- 2093/202 3	MITHUN DAS	C.O.	COURT NO. 17	Order Dtd. 2023-03- 10			(Seat No-30)
44 8	29331/20 23	13.03.2023	BLAPL- 2093/202	MITHUN DAS	C.O.	COURT NO. 17	Order Dtd.			(Seat No-30)

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449	29332/2023	13.03.2023	CMP-1211/2022	P.K. PANI	GENERAL		Order Dtd. 2023-03-03			(Seat No-30)
450	29333/2023	13.03.2023	WP (C) - 3179/2023	S N MOHANTY	GENERAL		Order Dtd. 2023-02-03			(Seat No-30)
451	29334/2023	13.03.2023	WPC (OA) - 1576/2019	DEBENDRA BEHERA	C.O.	COURT NO. 9	Order Dtd. 2023-03-10			(Seat No-30)
452	29335/2023	13.03.2023	WPC (OAC) - 4758/2015	G.SUNDARA	C.O.	COURT NO. 9	Order Dtd. 2023-03-10			(Seat No-30)
453	29336/2023	13.03.2023	BLAPL-5976/2013	B.K. DALAI	GENERAL		Order Dtd. 2013-05-07Petition, Annexure,		BAIL-2 (CRMIN AL MISC-2)	(Seat No-11)
454	29337/2023	13.03.2023	WP (C) - 22174/2022	R R DASH	GENERAL		Order Dtd. 2023-02-01			(Seat No-11)
455	29338/2023	13.03.2023	BLAPL-10085/2022	B B MALICK	C.O.	COURT NO. 17	Order Dtd. 2023-03-10	BLAPL 353/21		(Seat No-11)
456	29339/2023	13.03.2023	ARBA-41/2018	B ROUT	GENERAL		Order Dtd. 2023-02-28			(Seat No-11)
457	29340/2023	13.03.2023	BLAPL-6975/2022	S.C.BISWAL	GENERAL		Order Dtd. 2022-11-24			(Seat No-11)
458	29341/2023	13.03.2023	MACA-605/2008	P.BEHERA	GENERAL		Order Dtd. 9999-12-31		MISC. APPEAL SEC.	(Seat No-6)
459	29342/2023	13.03.2023	ABLAPL-11720/2021	A.MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2023-03-10			(Seat No-6)
460	29343/2023	13.03.2023	RVWPET-246/2022	A.K. ROUL	GENERAL		Order Dtd. 2023-02-			(Seat No-6)

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46 1	29344/20 23	13.03.2023	ABLAPL- 2977/202 1	RAHUL SETHI	C.O.	COURT NO. 24	Order Dtd. 2023-03- 10			(Seat No-6)
46 2	29345/20 23	13.03.2023	ABLAPL- 11706/20 21	P K DASH	C.O.	COURT NO. 24	Order Dtd. 2023-03- 10			(Seat No-6)
46 3	29346/20 23	13.03.2023	ABLAPL- 11831/20 22	P.K. MISHRA	C.O.	COURT NO. 7	Order Dtd. 2023-03- 10			(Seat No-6)
46 4	29347/20 23	13.03.2023	ABLAPL- 15562/20 22	H K PATRA	C.O.	COURT NO. 7	Order Dtd. 2023-03- 10			(Seat No-6)
46 5	29348/20 23	13.03.2023	ARBA- 41/2018	B ROUT	GENE RAL		Order Dtd. 2023-02- 28			(Seat No-6)
46 6	29349/20 23	13.03.2023	ABLAPL- 15554/20 22	H K PATRA	C.O.	COURT NO. 7	Order Dtd. 2023-03- 10			(Seat No-6)
46 7	29350/20 23	13.03.2023	ARBA- 41/2018	B ROUT	GENE RAL		Order Dtd. 2023-02- 28			(Seat No-6)
46 8	29351/20 23	13.03.2023	WP (C) - 31138/20 22	J.C.BARAL	C.O.	COURT NO. 22	Order Dtd. 2023-03- 10		WRIT BRANCH- 6	(Seat No-26)
46 9	29352/20 23	13.03.2023	ABLAPL- 4893/202 2	R B MISHRA	C.O.	COURT NO. 7	Order Dtd. 2023-03- 10			(Seat No-26)
47 0	29353/20 23	13.03.2023	RPFAM- 159/2022	J PRADHAN	GENE RAL		Order Dtd. 9999-12- 31Appealm emo,		FIRST APPEAL	(Seat No-7)
47 1	29354/20 23	13.03.2023	ABLAPL- 14802/20 21	A K MISHRA	C.O.	COURT NO. 7	Order Dtd. 2023-03- 10			(Seat No-7)
47 2	29355/20 23	13.03.2023	ABLAPL- 11773/20 21	D.K. MALICK	C.O.	COURT NO. 24	Order Dtd. 2023-03-			(Seat No-7)

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47 3	29356/20 23	13.03.2023	CRLMP- 1164/202 2	M/S MANOJ KU ROUTHAY, B BEHERA	GENE RAL		Order Dtd. 2023-03- 03			(Seat No-7)
47 4	29357/20 23	13.03.2023	ABLAPL- 12066/20 22	MITHUN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03- 10			(Seat No-7)
47 5	29358/20 23	13.03.2023	WP (C) - 6252/202 3	B.DAS	C.O.	COURT NO. 22	Order Dtd. 2023-03- 10		WRIT BRANCH- 4	(Seat No-19)
47 6	29359/20 23	13.03.2023	CRLMP- 2069/202 2	R C BHOI	GENE RAL		Order Dtd. 2023-03- 06			(Seat No-19)
47 7	29360/20 23	13.03.2023	ABLAPL- 12072/20 22	GYANA RANJAN PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03- 10			(Seat No-19)
47 8	29361/20 23	13.03.2023	WP (C) - 5588/202 3	B.K. PARDHI	C.O.	COURT NO. 22	Order Dtd. 2023-03- 10			(Seat No-19)
47 9	29362/20 23	13.03.2023	CRLMC- 1235/201 2	PRAKASH KU JENA	GENE RAL		Order Dtd. 2022-06- 30			(Seat No-19)
48 0	29363/20 23	13.03.2023	ABLAPL- 12348/20 22	ASHOK KUMAR RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03- 10		BAIL- 2 (CRMIN AL MISC-2)	(Seat No-10)
48 1	29364/20 23	13.03.2023	LAA- 6/2023	S.K.BEHERA	GENE RAL		Order Dtd. 2023-02- 21			(Seat No-10)
48 2	29365/20 23	13.03.2023	ABLAPL- 12731/20 22	A.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03- 10			(Seat No-10)
48 3	29366/20 23	13.03.2023	WPC (OA) - 2493/201 3	C.SAHOO	C.O.	COURT NO. 14	Order Dtd. 2023-03- 10			(Seat No-10)
48 4	29367/20 23	13.03.2023	LAA- 68/2022	S.K.BEHERA	GENE RAL		Order Dtd. 2023-02- 28			(Seat No-10)
48 5	29368/20 23	13.03.2023	WP (C) - 5434/202	M R SAHOO	C.O.	COURT NO. 7	Order Dtd.			(Seat No-10)

			3				2023-03-03			
486	29369/2023	13.03.2023	CRLMC-757/2022	R K MEHER	GENERAL		Order Dtd. 2022-12-23			(Seat No-10)
487	29370/2023	13.03.2023	LAA-42/2021	S.K.BEHERA	GENERAL		Order Dtd. 2023-02-21			(Seat No-10)
488	29371/2023	13.03.2023	CONTC-6526/2022	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-10		CONTEMP T	(Seat No-3)
489	29372/2023	13.03.2023	OJC-719/1979	PRAKASH KU JENA	GENERAL		Judgement Dtd. 1985-08-06			(Seat No-3)
490	29373/2023	13.03.2023	WP (C) - 15611/2011	M. ROUL	GENERAL		Petition Annexure, Entire Order,		WRIT BRANCH-2	(Seat No-9)
491	29374/2023	13.03.2023	CONTC-5499/2022	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-10			(Seat No-9)
492	29375/2023	13.03.2023	RSA-497/2016	N N MOHAPATRA	GENERAL		Entire Order		SECOND APPEAL	(Seat No-5)
493	29376/2023	13.03.2023	CONTC-8018/2022	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-10	WPC 3975/14		(Seat No-5)
494	29377/2023	13.03.2023	RSA-462/2007	T BAG	GENERAL		Order Dtd. 2023-03-10			(Seat No-5)
495	29378/2023	13.03.2023	SAO-28/2012	MOHESWAR ROUT	GENERAL		Order Dtd. 2023-01-09			(Seat No-5)
496	29379/2023	13.03.2023	CVREV-332/1969	B.K.MOHANTY	GENERAL		Order Dtd. 1970-07-09 Entire Order, Decree,			(Seat No-5)
497	29380/2023	13.03.2023	WP (C) - 40263/2021	B K PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-10			(Seat No-5)
49	29381/20	13.03.2023	ABLAPL-	P K PATRI	C.O.	COURT	Order			(Seat

8	23		7360/2022			NO. 2 OLD	Dtd. 2023-03-10			No-5)
499	29382/2023	13.03.2023	ABLAPL-7357/2022	P.K. PATRI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-10			(Seat No-5)
500	29383/2023	13.03.2023	CONTC-3906/2021	R.MOHANTY	GENERAL		Order Dtd. 2023-01-12Annexure,			(Seat No-5)
501	29384/2023	13.03.2023	ABLAPL-12481/2022	SUDARSAN BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-10			(Seat No-5)
502	29385/2023	13.03.2023	WP (C) - 18562/2022	S.K.BEHERA	GENERAL		Order Dtd. 2022-07-28			(Seat No-5)
503	29386/2023	13.03.2023	ABLAPL-12481/2022	SUDARSAN BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-10			(Seat No-5)
504	29387/2023	13.03.2023	WP (C) - 18979/2022	S.K.BEHERA	GENERAL		Order Dtd. 2022-07-29			(Seat No-5)
505	29388/2023	13.03.2023	ABLAPL-15578/2022	BIRENDRA KUMAR PARDHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-10			(Seat No-5)
506	29389/2023	13.03.2023	WP (C) - 18433/2022	S.K.BEHERA	GENERAL		Order Dtd. 2022-08-10			(Seat No-5)
507	29390/2023	13.03.2023	CVRVW-35/1999	P K MISHRA	GENERAL		Order Dtd. 2017-11-27		CIVIL REVISION	(Seat No-1)
508	29391/2023	13.03.2023	ABLAPL-12755/2022	ASHOK KUMAR RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-10			(Seat No-1)
509	29392/2023	13.03.2023	WP (C) - 18125/2022	S.K.BEHERA	GENERAL		Order Dtd. 2022-07-27			(Seat No-1)
510	29393/2023	13.03.2023	WP (C) - 19113/2022	S.K.BEHERA	GENERAL		Order Dtd. 2022-08-			(Seat No-1)

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51 1	29394/20 23	13.03.2023	WP (C) - 18435/20 22	S.K.BEHERA	GENE RAL		Order Dtd. 2022-08- 10			(Seat No-1)
51 2	29395/20 23	13.03.2023	ABLAPL- 7243/202 2	S K DWIBEDI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03- 10			(Seat No-1)
51 3	29396/20 23	13.03.2023	WP (C) - 16977/20 22	S.K.BEHERA	GENE RAL		Order Dtd. 2022-07- 19			(Seat No-1)
51 4	29397/20 23	13.03.2023	BLAPL- 2083/202 3	B N SAHU	C.O.	COURT NO. 17	Order Dtd. 2023-03- 10			(Seat No-1)
51 5	29398/20 23	13.03.2023	WP (C) - 16209/20 20	S.K.BEHERA	GENE RAL		Order Dtd. 2023-03- 01			(Seat No-1)
51 6	29399/20 23	13.03.2023	WP (C) - 15121/20 22	S.K.BEHERA	GENE RAL		Order Dtd. 2022-07- 04			(Seat No-1)
51 7	29400/20 23	13.03.2023	BLAPL- 2055/202 3	J PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2023-03- 10			(Seat No-1)
51 8	29401/20 23	13.03.2023	CMP- 160/2023	S.C.GOUNTIA	GENE RAL		Final Order			(Seat No-1)
51 9	29402/20 23	13.03.2023	BLAPL- 2053/202 3	S P SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-03- 10			(Seat No-1)
52 0	29403/20 23	13.03.2023	BLAPL- 1955/202 3	J PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2023-03- 10			(Seat No-1)
52 1	29404/20 23	13.03.2023	BLAPL- 2114/202 3	M R BARIK	C.O.	COURT NO. 17	Order Dtd. 2023-03- 10			(Seat No-1)
52 2	29405/20 23	13.03.2023	CRLA- 212/2018	DILLIP KUMAR MALICK	C.O.	COURT NO. 22	Order Dtd. 2023-03- 09		CRIMINA L APPEAL	(Seat No-5)
52 3	29406/20 23	13.03.2023	WP (C) - 15254/20 20	P K DAS	C.O.	DR (J)	Order Dtd. 2023-03- 09			(Seat No-5)

52 4	29407/20 23	13.03.2023	WP (C) - 19523/20 22	D.N. SAHOO	GENE RAL		Order Dtd. 2023-03- 01			(Seat No-5)
52 5	29408/20 23	13.03.2023	BLAPL- 10552/20 22	J PRADHAN	GENE RAL		Order Dtd. 2023-02- 09	ORDERS DTD 19.01.2 3 & 31.01.2 3 ALSO		(Seat No-5)
52 6	29409/20 23	13.03.2023	WP (C) - 16533/20 22	S.K.BEHERA	GENE RAL		Order Dtd. 2022-08- 26			(Seat No-5)
52 7	29410/20 23	13.03.2023	WP (C) - 20654/20 21	S.K.BEHERA	GENE RAL		Order Dtd. 2021-07- 29			(Seat No-5)
52 8	29411/20 23	13.03.2023	WP (C) - 16974/20 22	S.K.BEHERA	GENE RAL		Order Dtd. 2022-07- 19			(Seat No-5)
52 9	29412/20 23	13.03.2023	WP (C) - 32173/20 22	B.BEHERA	GENE RAL		Order Dtd. 9999-12- 31		WRIT BRANCH (DIVISI ON BENCH- 3)	(Seat No-117)
53 0	29413/20 23	13.03.2023	WP (C) - 23696/20 22	B.CH. PANDA	GENE RAL		Order Dtd. 2023-02- 01			(Seat No-117)
53 1	29414/20 23	13.03.2023	WP (C) - 18352/20 16	A. NANDA	GENE RAL		Order Dtd. 2023-02- 11			(Seat No-117)
53 2	29415/20 23	13.03.2023	WP (C) - 23674/20 22	B.CH. PANDA	GENE RAL		Judgement Dtd. 2023-02- 01			(Seat No-117)
53 3	29416/20 23	13.03.2023	WP (C) - 6977/202 3	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03- 10			(Seat No-117)
53 4	29417/20 23	13.03.2023	WP (C) - 18799/20 21	R.K.MOHAPAT RA	C.O.	CHIEF JUSTICE' S COURT	Order Dtd. 2023-03- 06		WRIT BRANCH (DIVISI ON BENCH- 1)	(Seat No-101)
53 5	29418/20 23	13.03.2023	WP (C) - 6322/202	BINAYAK PRASAD	C.O.	COURT NO. 22	Order Dtd.			(Seat No-101)

			3	MOHANTY			2023-03-10			
53 6	29419/20 23	13.03.2023	CRLMP- 1666/202 1	A. DAS	C.O.	COURT NO. 1	Order Dtd. 2023-03- 02			(Seat No-101)
53 7	29420/20 23	13.03.2023	CRLMP- 399/2023	RAMAKANTA SAHOO	C.O.	COURT NO. 6	Order Dtd. 2023-03- 02			(Seat No-101)
53 8	29421/20 23	13.03.2023	CRLMP- 406/2023	A. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2023-03- 03			(Seat No-101)
53 9	29422/20 23	13.03.2023	WP (C) - 6118/202 3	M.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2023-03- 02		WRIT BRANCH- 3	(Seat No-28)
54 0	29423/20 23	13.03.2023	WP (C) - 5784/202 3	K.C.MAJHI	C.O.	COURT NO. 6	Order Dtd. 2023-03- 10			(Seat No-28)
54 1	29424/20 23	13.03.2023	WP (C) - 5782/202 3	KHIROD CHANDRA MAJHI	C.O.	COURT NO. 20	Order Dtd. 2023-03- 10			(Seat No-28)
54 2	29425/20 23	13.03.2023	BLAPL- 2116/202 3	GYANA RANJAN DHAL	C.O.	COURT NO. 17	Order Dtd. 2023-03- 10			(Seat No-28)
54 3	29426/20 23	13.03.2023	CRLA- 29/2023	P.K.MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2023-02- 21			(Seat No-28)
54 4	29427/20 23	13.03.2023	BLAPL- 2123/202 3	J R NAYAK	C.O.	COURT NO. 17	Order Dtd. 2023-03- 10			(Seat No-28)
54 5	29428/20 23	13.03.2023	BLAPL- 2152/202 3	A K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-03- 10			(Seat No-28)
54 6	29429/20 23	13.03.2023	ABLAPL- 15139/20 21	T K JENA	GENE RAL		Petition		BAIL- 2 (CRMIN AL MISC-2)	(Seat No-11)
54 7	29430/20 23	13.03.2023	JCRLA- 24/2005	M/S.C.R.SAH U	C.O.	COURT NO. 1	Order Dtd. 5000-01- 01	PB	CRIMINA L APPEAL	(Seat No-6)
54	29431/20	13.03.2023	BLAPL-	J.R. NAYAK	C.O.	COURT	Order			(Seat

8	23		2174/2023			NO. 17	Dtd. 2023-03-10			No-6)
549	29432/2023	13.03.2023	WP (C) - 5821/2023	ACHYUTANAND A PATTANAIAK	C.O.	COURT NO. 1	Order Dtd. 2023-03-09			(Seat No-6)
550	29433/2023	13.03.2023	ABLAPL- 15193/2021	T K JENA	GENERAL		Petition		BAIL- 2 (CRMIN AL MISC-2)	(Seat No-11)
551	29434/2023	13.03.2023	BLAPL- 2112/2023	R K BARIK	C.O.	COURT NO. 17	Order Dtd. 2023-03-10			(Seat No-11)
552	29435/2023	13.03.2023	WP (C) - 5526/2023	ACHYUTANAND A PATTANAIAK	C.O.	COURT NO. 1	Order Dtd. 2023-03-09			(Seat No-11)
553	29436/2023	13.03.2023	BLAPL- 2098/2023	A K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-03-10			(Seat No-11)
554	29437/2023	13.03.2023	WP (C) - 5819/2023	ACHYUTANAND A PATTANAIAK	C.O.	COURT NO. 1	Order Dtd. 2023-03-09			(Seat No-11)
555	29438/2023	13.03.2023	BLAPL- 2089/2023	B B MALICK	C.O.	COURT NO. 17	Order Dtd. 2023-03-10			(Seat No-11)
556	29439/2023	13.03.2023	ABLAPL- 10759/2022	R K BARIK	GENERAL		Order Dtd. 2022-09-28	& ORDR DTD 15.11.22		(Seat No-11)
557	29440/2023	13.03.2023	BLAPL- 2087/2023	M.K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-03-10			(Seat No-11)
558	29441/2023	13.03.2023	BLAPL- 2074/2023	J P KAR	C.O.	COURT NO. 17	Order Dtd. 2023-03-10			(Seat No-11)
559	29442/2023	13.03.2023	WP (C) - 5749/2023	ACHYUTANAND A PATTANAIAK	C.O.	COURT NO. 1	Order Dtd. 2023-03-09			(Seat No-11)
560	29443/2023	13.03.2023	BLAPL- 2068/2023	P. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2023-03-10			(Seat No-11)

56 1	29444/20 23	13.03.2023	WP (C) - 5138/202 3	BHAGABAN BEHERA	GENE RAL		Final Order			(Seat No-11)
56 2	29445/20 23	13.03.2023	WP (C) - 5750/202 3	ACHYUTANAND A PATTANAİK	C.O.		Order Dtd. 2023-03- 09			(Seat No-11)
56 3	29446/20 23	13.03.2023	BLAPL- 2052/202 3	A K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-03- 10			(Seat No-11)
56 4	29447/20 23	13.03.2023	WP (C) - 5752/202 3	ACHYUTANAND A PATTANAİK	C.O.	COURT NO. 17	Order Dtd. 2023-03- 09			(Seat No-11)
56 5	29448/20 23	13.03.2023	BLAPL- 2022/202 3	BIKRAM MOHARANA	C.O.	COURT NO. 17				(Seat No-11)
56 6	29449/20 23	13.03.2023	WP (C) - 19259/20 15	BHAGBAN BEHERA	GENE RAL		Order Dtd. 2023-03- 09			(Seat No-11)
56 7	29450/20 23	13.03.2023	WP (C) - 5754/202 3	ACHYUTANAND A PATTANAİK	C.O.		Order Dtd. 2023-03- 09			(Seat No-11)
56 8	29451/20 23	13.03.2023	BLAPL- 2022/202 3	A K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-03- 10			(Seat No-11)
56 9	29452/20 23	13.03.2023	WP (C) - 5823/202 3	ACHYUTANAND A PATTANAİK	C.O.	COURT NO. 1	Order Dtd. 2023-03- 09			(Seat No-11)
57 0	29453/20 23	13.03.2023	WP (C) - 22404/20 12	S C DAS	GENE RAL		Order Dtd. 2022-02- 23			(Seat No-11)
57 1	29454/20 23	13.03.2023	BLAPL- 2025/202 3	S. DASH	C.O.	COURT NO. 17	Order Dtd. 2023-03- 10			(Seat No-11)
57 2	29455/20 23	13.03.2023	MATA- 200/2022	A.SUNDARAY	C.O.	COURT NO. 1	Order Dtd. 2023-03- 09			(Seat No-11)
57 3	29456/20 23	13.03.2023	MATA- 200/2022	A.SUNDARAY	C.O.	COURT NO. 1	Order Dtd. 2023-03- 09			(Seat No-11)
57	29457/20	13.03.2023	BLAPL-	A K MOHANTY	C.O.	COURT	Order			(Seat

4	23		2004/2023			NO. 17	Dtd. 2023-03-10			No-11)
57 5	29458/2023	13.03.2023	MATA-200/2022	A.SUNDARAY	C.O.	COURT NO. 1	Order Dtd. 2023-03-09			(Seat No-11)
57 6	29459/2023	13.03.2023	MATA-200/2022	A.SUNDARAY	C.O.	COURT NO. 1	Order Dtd. 2023-03-09			(Seat No-11)
57 7	29460/2023	13.03.2023	BLAPL-2001/2023	A K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-03-10			(Seat No-11)
57 8	29461/2023	13.03.2023	MATA-200/2022	A.SUNDARAY	C.O.	COURT NO. 1	Order Dtd. 2023-03-09			(Seat No-11)
57 9	29462/2023	13.03.2023	MATA-200/2022	A.SUNDARAY	C.O.	COURT NO. 1	Order Dtd. 2023-03-09			(Seat No-11)
58 0	29463/2023	13.03.2023	BLAPL-1995/2023	A BANGRI	C.O.	COURT NO. 17	Order Dtd. 2023-03-10		BAIL-1 (CRIMINAL MISC-1)	(Seat No-8)
58 1	29464/2023	13.03.2023	MATA-200/2022	A.SUNDARAY	C.O.	COURT NO. 1	Order Dtd. 2023-03-09			(Seat No-8)
58 2	29465/2023	13.03.2023	BLAPL-1966/2023	B K DAS	C.O.	COURT NO. 17	Order Dtd. 2023-03-10			(Seat No-8)
58 3	29466/2023	13.03.2023	MATA-200/2022	A.SUNDARAY	C.O.	COURT NO. 1	Order Dtd. 2023-03-09			(Seat No-8)
58 4	29467/2023	13.03.2023	BLAPL-1959/2023	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2023-03-10			(Seat No-8)
58 5	29468/2023	13.03.2023	MATA-200/2022	A.SUNDARAY	C.O.	COURT NO. 1	Order Dtd. 5000-01-01			(Seat No-8)
58 6	29469/2023	13.03.2023	BLAPL-1949/2023	SANTOSH KUMAR NANDA	C.O.	COURT NO. 17	Order Dtd. 2023-03-10			(Seat No-8)

58 7	29470/20 23	13.03.2023	MATA- 200/2022	A. SUNDARAY	C.O.	COURT NO. 1	Order Dtd. 2023-03- 09			(Seat No-8)
58 8	29471/20 23	13.03.2023	BLAPL- 1423/202 3	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2023-03- 02			(Seat No-8)
58 9	29472/20 23	13.03.2023	MATA- 200/2022	A. SUNDARAY	C.O.	COURT NO. 1	Order Dtd. 2023-03- 09			(Seat No-8)
59 0	29473/20 23	13.03.2023	MATA- 200/2022	A. SUNDARAY	C.O.	COURT NO. 1	Order Dtd. 2023-03- 09			(Seat No-8)
59 1	29474/20 23	13.03.2023	MATA- 200/2022	R. K. DEHURY	C.O.	COURT NO. 1	Order Dtd. 2023-03- 09			(Seat No-8)
59 2	29475/20 23	13.03.2023	BLAPL- 10620/20 22	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-03- 10			(Seat No-8)
59 3	29476/20 23	13.03.2023	CONTC- 1159/202 3	G. K. NANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03- 10			(Seat No-8)
59 4	29477/20 23	13.03.2023	BLAPL- 10556/20 22	B. P. TANGA	C.O.	COURT NO. 17	Order Dtd. 2023-03- 10			(Seat No-8)
59 5	29478/20 23	13.03.2023	BLAPL- 10550/20 22	A K NAYAK	C.O.	COURT NO. 17	Order Dtd. 2023-03- 10			(Seat No-8)
59 6	29479/20 23	13.03.2023	CONTC- 1160/202 3	G. K. NANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03- 10			(Seat No-8)
59 7	29480/20 23	13.03.2023	BLAPL- 1879/202 3	R R NAYAK	C.O.	COURT NO. 17	Order Dtd. 2023-03- 10			(Seat No-8)
59 8	29481/20 23	13.03.2023	CONTC- 1161/202 3	G. K. NANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03- 10			(Seat No-8)
59 9	29482/20 23	13.03.2023	CONTC- 1162/202 3	G. K. NANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-			(Seat No-8)

							10			
600	29483/2023	13.03.2023	LAA-24/2011	AMRESH MOHANTY	GENERAL		Order Dtd. 2015-10-15		FIRST APPEAL	(Seat No-7)
601	29484/2023	13.03.2023	WP (C) - 6961/2023	D NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-10			(Seat No-7)
602	29485/2023	13.03.2023	CONTC-1163/2023	G.K.NANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-10			(Seat No-7)
603	29486/2023	13.03.2023	CONTC-1164/2023	G.K.NANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-10			(Seat No-7)
604	29487/2023	13.03.2023	WP (C) - 6581/2023	P K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-10			(Seat No-7)
605	29488/2023	13.03.2023	CONTC-1166/2023	R.R.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-10			(Seat No-7)
606	29489/2023	13.03.2023	WP (C) - 6581/2023	JYOTIRANJAN SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-10			(Seat No-7)
607	29490/2023	13.03.2023	CONTC-1166/2023	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-10			(Seat No-7)
608	29491/2023	13.03.2023	CONTC-1156/2023	GOPAL PRASAD JENA, R.R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-10			(Seat No-7)
609	29492/2023	13.03.2023	WP (C) - 6582/2023	JYOTIRANJAN SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-10			(Seat No-7)
610	29493/2023	13.03.2023	CONTC-1151/2023	P.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-10			(Seat No-7)
611	29494/2023	13.03.2023	WP (C) - 6582/2023	P K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-10			(Seat No-7)
612	29495/2023	13.03.2023	CONTC-1150/2023	P.K.MALLICK	C.O.	COURT NO. 2	Order Dtd.			(Seat No-7)

			3			OLD	2023-03-10			
613	29496/2023	13.03.2023	CONTC-1149/2023	P.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-10			(Seat No-7)
614	29497/2023	13.03.2023	BLAPL-12595/2022	S. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2023-03-10	BLAPL 11236/22	BAIL-1 (CRIMINAL MISC-1)	(Seat No-1)
615	29498/2023	13.03.2023	CONTC-1148/2023	P.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-10			(Seat No-1)
616	29499/2023	13.03.2023	CONTC-1147/2023	P.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-10			(Seat No-1)
617	29500/2023	13.03.2023	BLAPL-11397/2022	LAXMIDHAR MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2023-03-10	BLAPL 8937/21	BAIL-1 (CRIMINAL MISC-1)	(Seat No-1)
618	29501/2023	13.03.2023	CONTC-1146/2023	P.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-10			(Seat No-1)
619	29502/2023	13.03.2023	CONTC-1143/2023	D.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-10			(Seat No-1)
620	29503/2023	13.03.2023	WP (C) - 6298/2023	LAMBODAR PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-10			(Seat No-1)
621	29504/2023	13.03.2023	WP (C) - 6297/2023	LAMBODAR PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-10			(Seat No-1)
622	29505/2023	13.03.2023	BLAPL-7140/2022	S K SINGH	C.O.	COURT NO. 17	Order Dtd. 2023-03-10	BLAPL 3871/21		(Seat No-1)
623	29506/2023	13.03.2023	WP (C) - 6526/2023	B.C. PANDA	C.O.	COURT NO. 22	Order Dtd. 2023-03-09			(Seat No-1)
624	29507/2023	13.03.2023	BLAPL-10204/2022	ARUN KUMAR BUDHIA	C.O.	COURT NO. 17	Order Dtd. 2023-03-10			(Seat No-1)
62	29508/20	13.03.2023	WP (C) -	P.BEHERA	C.O.	COURT	Order			(Seat

5	23		6665/2023			NO. 22	Dtd. 2023-03-10			No-1)
626	29509/2023	13.03.2023	BLAPL-9996/2023	M D BISWAL	C.O.	COURT NO. 17	Order Dtd. 2023-03-10			(Seat No-1)
627	29510/2023	13.03.2023	WP (C) - 6601/2023	G.R. PATRA	C.O.	COURT NO. 22	Order Dtd. 2023-03-10			(Seat No-1)
628	29511/2023	13.03.2023	BLAPL-541/2023	M. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2023-03-13	BLAPL 1941/20		(Seat No-1)
629	29512/2023	13.03.2023	WP (C) - 6685/2023	S. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2023-03-10			(Seat No-1)
630	29513/2023	13.03.2023	WP (C) - 6294/2023	SARADA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-10			(Seat No-1)
631	29514/2023	13.03.2023	WP (C) - 6763/2023	H.K. PANDA	C.O.	COURT NO. 22	Order Dtd. 2023-03-10			(Seat No-1)
632	29515/2023	13.03.2023	WP (C) - 6792/2023	P.K. JENA	C.O.	COURT NO. 22	Order Dtd. 2023-03-10			(Seat No-1)
633	29516/2023	13.03.2023	WP (C) - 6791/2023	P.K. JENA	C.O.	COURT NO. 22	Order Dtd. 2023-03-10			(Seat No-1)
634	29517/2023	13.03.2023	CONTC-110/2023	SUMANTA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-10	WPC 15734/22		(Seat No-1)
635	29518/2023	13.03.2023	WP (C) - 6295/2023	LAMBODAR PRADHAN	C.O.	COURT NO. 22	Order Dtd. 2023-03-10			(Seat No-1)
636	29519/2023	13.03.2023	WP (C) - 6186/2023	A.K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2023-03-10		WRIT BRANCH-3	(Seat No-28)
637	29520/2023	13.03.2023	WP (C) - 5696/2023	R. DAS	C.O.	COURT NO. 22	Order Dtd. 2023-03-09			(Seat No-28)

63 8	29521/20 23	13.03.2023	CONTC- 1118/202 3	PRAVAT BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03- 10			(Seat No-28)
63 9	29522/20 23	13.03.2023	CRLMC- 1219/202 3	KRISHAN KUMAR GOENKA	C.O.	COURT NO. 11	Order Dtd. 2023-03- 13			(Seat No-28)
64 0	29523/20 23	13.03.2023	ABLAPL- 10198/20 22	SARADA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03- 10			(Seat No-28)
64 1	29524/20 23	13.03.2023	BLAPL- 1325/202 2	K C SAMAL	C.O.	COURT NO. 8	Order Dtd. 2023-02- 22	BLAPL 10411/1 9		(Seat No-28)
64 2	29525/20 23	13.03.2023	TRPCRL- 66/2022	B.P. TANGA	C.O.	COURT NO. 8	Order Dtd. 2023-03- 03			(Seat No-28)
64 3	29526/20 23	13.03.2023	WP (C) - 5974/202 3	B MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03- 10			(Seat No-28)
64 4	29527/20 23	13.03.2023	WP (C) - 3579/202 3	R.R.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03- 10		WRIT BRANCH- 2	(Seat No-7)
64 5	29528/20 23	13.03.2023	WP (C) - 6802/202 3	MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03- 10			(Seat No-7)
64 6	29529/20 23	13.03.2023	WP (C) - 6804/202 3	MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03- 10			(Seat No-7)
64 7	29530/20 23	13.03.2023	WP (C) - 6800/202 3	MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03- 10			(Seat No-7)
64 8	29531/20 23	13.03.2023	WP (C) - 6797/202 3	MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03- 10			(Seat No-7)
64 9	29532/20 23	13.03.2023	WP (C) - 5991/202 3	RABINDRA KUMAR PATNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03- 10			(Seat No-7)
65 0	29533/20 23	13.03.2023	WP (C) - 29567/20 22	S.S. MOHAPATRA	GENE RAL		PetitionA nnexure,C ounter,En			(Seat No-7)

							tire Order,			
65 1	29534/20 23	13.03.2023	WP (C) - 6036/202 3	A K JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03- 10			(Seat No-7)
65 2	29535/20 23	13.03.2023	WP (C) - 5503/201 5	A. SAHOO	GENE RAL		Order Dtd. 2016-08- 13			(Seat No-7)
65 3	29536/20 23	13.03.2023	WP (C) - 6165/202 3	ANIL KUMAR DAS	C.O.		Order Dtd. 2023-03- 10			(Seat No-7)
65 4	29537/20 23	13.03.2023	WP (C) - 6161/202 3	ANIL KUMAR DAS	C.O.		Order Dtd. 2023-03- 10			(Seat No-7)
65 5	29538/20 23	13.03.2023	WP (C) - 4013/202 3	S.P. SAHOO	GENE RAL		Order Dtd. 2023-03- 01			(Seat No-7)
65 6	29539/20 23	13.03.2023	WP (C) - 6148/202 3	B D BISWAL	C.O.		Order Dtd. 2023-03- 10			(Seat No-7)
65 7	29540/20 23	13.03.2023	WP (C) - 8439/201 9	A.T.NAYAK	GENE RAL		Order Dtd. 2021-12- 21			(Seat No-7)
65 8	29541/20 23	13.03.2023	WP (C) - 6146/202 3	B D BISWAL	C.O.		Order Dtd. 2023-03- 10			(Seat No-7)
65 9	29542/20 23	13.03.2023	WP (C) - 8439/201 9	A.T.NAYAK	GENE RAL		Order Dtd. 2021-12- 21			(Seat No-7)
66 0	29543/20 23	13.03.2023	WP (C) - 6142/202 3	B D BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03- 10			(Seat No-7)
66 1	29544/20 23	13.03.2023	WP (C) - 6164/202 3	ANIL KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03- 10			(Seat No-7)
66 2	29545/20 23	13.03.2023	WP (C) - 21293/20 20	K. MOHANTY	GENE RAL		Order Dtd. 2020-09- 25			(Seat No-7)
66	29546/20	13.03.2023	WP (C) -	ANIL KUMAR	C.O.		Order			(Seat

3	23		6166/2023	DAS			Dtd. 2023-03-10			No-7)
664	29547/2023	13.03.2023	WP (C) - 6830/2018	SURENDRA DAS	GENE RAL		Order Dtd. 2023-02-21			(Seat No-7)
665	29548/2023	13.03.2023	WP (C) - 13689/2020	K. MOHANTY	GENE RAL		Order Dtd. 2020-08-04			(Seat No-7)
666	29549/2023	13.03.2023	WP (C) - 6158/2023	ANIL KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-10			(Seat No-7)
667	29550/2023	13.03.2023	WP (C) - 2152/2014	P.CH. DAS	GENE RAL		Annexure		WRIT BRANCH- 8	(Seat No-41)
668	29551/2023	13.03.2023	WP (C) - 6409/2023	A K JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-10			(Seat No-41)
669	29552/2023	13.03.2023	WP (C) - 6574/2023	A K JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-10			(Seat No-41)
670	29553/2023	13.03.2023	WP (C) - 6659/2023	B K MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-10		WRIT BRANCH- 1	(Seat No-2)
671	29554/2023	13.03.2023	WP (C) - 5235/2023	S K SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-10			(Seat No-2)
672	29555/2023	13.03.2023	WP (C) - 2966/2023	SURYAKANT SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-10			(Seat No-2)
673	29556/2023	13.03.2023	WP (C) - 10425/2021	DEBENDRA BEHERA	C.O.	COURT NO. 22	Order Dtd. 2023-03-10		WRIT BRANCH- 4	(Seat No-19)
674	29557/2023	13.03.2023	OJC- 5015/2000	P.K.BEHERA	GENE RAL		Order Dtd. 2019-02-14 Misc. ca se,		WRIT BRANCH- 8	(Seat No-43)
675	29558/2023	13.03.2023	CONTC- 7610/2021	B D BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03-10			(Seat No-43)

67 6	29559/20 23	13.03.2023	CONTC- 1174/202 3	M/S. MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03- 10			(Seat No-43)
67 7	29560/20 23	13.03.2023	CONTC- 1158/202 3	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03- 10			(Seat No-43)
67 8	29561/20 23	13.03.2023	CONTC- 1117/202 3	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03- 10			(Seat No-43)
67 9	29562/20 23	13.03.2023	CONTC- 7486/202 2	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03- 10			(Seat No-43)
68 0	29563/20 23	13.03.2023	CONTC- 1142/202 3	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03- 10			(Seat No-43)
68 1	29564/20 23	13.03.2023	CONTC- 5089/202 2	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03- 10			(Seat No-43)
68 2	29565/20 23	13.03.2023	CONTC- 768/2023	MR. DURGA PRASAD PANIGRAHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-03- 10			(Seat No-43)
68 3	29566/20 23	13.03.2023	FAO- 77/2023	R DAS	C.O.	COURT NO. 23	Order Dtd. 2023-03- 10			(Seat No-43)
68 4	29567/20 23	13.03.2023	FAO- 77/2023	S.K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-03- 10			(Seat No-43)
68 5	29568/20 23	13.03.2023	FAO- 79/2023	S K SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-03- 10			(Seat No-43)
68 6	29569/20 23	13.03.2023	FAO- 79/2023	D K SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-03- 10			(Seat No-43)
68 7	29570/20 23	13.03.2023	FAO- 81/2023	S K SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-03- 10			(Seat No-43)